1980-81—*General* 182 Discussion

all non-political people asked permission to hold a public meeting but were not allowed, were not given the permission by authorities. these are the two serious things. prohibition from which Apart was in Gujarat, the established law there ruling party, supported by their the leaders and youth leaders. office have propagated and pleaded law openly—that was to break the one serious thing. A more serious thing was to use derogatory remarks against the Father of the Nation and Ravishanker Maharaj. Yet another serious thing was that The authorities gave protection to anti-social people and did not give protection to repre different sentatives of constructive non political institutions and who were the of the society cream and who represent the feelings of the elite of the society. The authorities did not give protection to the society but they gave protection to anti-social people. These serious things should be brought to the notice of the Government of Gujarat. These non-party leaders have sent a telegram to the Prime Minister also on 15th

Budget (Railways)

"To resent unbecoming abuses on Gandhiji and Ravishanker Maharaj by antiprohibitionists publicly in Baroda. A public meeting by nonparty social workers was not permitted by the authorities. We strongly resent and draw the attention of the Government and request to make inquiry in the matter."

when their meeting was not allowed to be

held. Their telegram reads:

The signatories are Ramaribhai Patel, Mayor, Baroda, Kamalashanker Pandya and Haribhai Desai.

THE VICE-CHAIRMAN (SHRI R. R. MORARKA). The House stands adjourned till 2.15 P.M.

> The House then adjourned for lunch at twenty-four minutes past one of the clock.

The House reassembled after lunch at eighteen minutes past two of the

Vice-Chairman clock The (Shri Dinesh Goswami) in the Chair.

THE BUDGET (RAILWAYS) 1980-81 GENERAL DISCUSSION—Contd.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Mr. Ghan-shyambhai Oza.

SHRI A. G. KULKARNI (Mahara shtra): Where is the Railway Mini

SHRI ERA SEZHIYAN (Tamil Nadu): Is there nobody to represent Railway Ministry?

SHRI KALYAN ROY (West Bengal): Neither the Cabinet Minister for Railways nor the Minister of State for Railways is here. This has not happened before.

THE MINISTER OF ST)ATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI SITARAM KESRI): He is in the toilet. He is coming.

SHRI **GHANSHYAMBHAI** (Gujarat): The reply to the debate can be given by those sitting in the box.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI); For personal reasons, he has gone. He is coming.

SHRI GHANSHYAMBHAI OZA: I was referring to the officials in the box because that will be more effective,

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Do not take notice of the officers. You may continue your speech.

SHRI GHANSHYAMBHAI OZA: Sir, many years ago, the Railway Budget was separated from the General Budget and also, we constituted the Railway Board. Now, in all humility, I am asking why we did so. Did we not reconstitute all these things for better administrative efficiency, for better financial management and for better operational efficiency? We did this only with these ends in veiw. Now, if you want to judge performance of the Rail-

[Shri Ghanshyambhai Oza]

ways, these are the main aspects from which we should judge. Let us now take the administrative side first. Can we say that we are happier now? Sir, in all humility, I must say that, every Minister who comes here says that the previous management was very bad. I do not blame the Government, the present Government, for this. Even the Janata Government also indulged in this sort of argument. In my humble view, persons who continue to be on the Railway Board must be made accountable for all these things in reality. because they are the people who are wielding more powers. They will say, "Our performance last year was very good", as the Minister would ask them to say or, they would say, "Our performance was very bad". I think this is not the way to improve the style of administration in this great concern.

Sir, the Administrative Reforms Commission was appointed and it went details and it had suggested that into these more powers .should be delegated at the lower They will immediately say, perhaps, that i they have already delegated some powers, but not to the extent it was suggested. But, Sir, even whatever little powers have been delegated are not being exercised properly or, one can also say that they are not allowed to be exercised properly. I have an instance Sir, we all know that before me. between Hapa Station and Viramgam, the whole line has been convertsd into BG. Now, the line was to begin from the 17th or so and it was announced in the press that rive trains would be running from Aajkot to Hapa and from Rajkot to Baroda. It was also, it is reported, announced on the radio and through the press also and in so many other ways. But, instead of five trains, only two trains were running and the public was subjected to so much hardship and inconvenience that one cannot imagine that. Why did this)

happen? It is alleged openly that a cold war is going on between the Member (Transport) and the Zonal General Manager, Western Railway, Mr. Gujral or somebody, whatever may be his name. A cold war is going on and this is what the press has also reported. This is not the first instance. Even at the time of inauguration a few months back or a few days back, there was something between them and the people came to know that they were not happy with each other. May be there are some personal equations. But who ultimately suffers. The poor public only. Imagine so many persons coming to the station to catch a train and having to go back. This is a very sorry state of affairs. Therefore, perhaps having such instances in view, the Administrative Reforms Commission had suggested that more powers should be delegated at the lower levels. I think that if you want to achieve efficiency, powers should not be concentrated only at Delhi. But more powers should be delegated and more powers should be delegated to the Zones and to the Divisions and it should also be seen that they are properly and effectively exercised. It may be that while exercising power, some officers may commit errors. It is human to commit errors. But, after all, they must be encouraged to exercise their discretion. What is happening today? They are scared of exercising -this discretion. The result is not only inefficiency at several levels but, <as I pointed out, such instances also happen when the public is put to a lot of trouble. Sir, this is the administrative side of the Railway Department. We cannot take any pride or satisfaction even in their efficiency. I know that this is not the only department which ig suffering from inefficiency or indiscipline. That has become almost a malady which afflicts almost all department-and for so many reasons. One friend was very lightly saying that we have reached such a stage when "Subordinates hear not, superiors dare not and Ministers care not"...

THE MINISTER OF AGRICUL* TURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): And the Opposition share not.

SHRI GHANSHYAMBHAI OZA: I am not finding fault with any particular political party. Things are the same because since freedom we have managed our affairs in such a way 'hat we have reached this state of affairs. I do not find fault, with any particular political party. I find fault with all politicians, including 1 myself. The way in which we have behaved after freedom has brought about this present situation, and. you do not expect discipline from the; lower staff when all of us behave in this manner at the top. When accusing fingers can be pointed at the highest amongst us for corruption, do you think that people at the lower level will behave in an honest and upright manner? Do you expect honesty and uprightness at the lower levels. Rightly or wrongly, fingens of accusation about dishonesty and 'corruption are being pointed at all of us, mind you! Kindly take note of this. I do not lay the blame at the doors of a particular policial party, All the politicions are responsible for the present malaise that is prevailing in this country. It is difficult to manage in the present circumstances. Not only is it the case with the Railways. You ask the bank people, so many bank officers who have bank managers. They would tell you that they are prepared to serve at the lower level because it is difficult to take work even from a 'chaprasi' nowadays. This is the state of affairs. So, when the administrative side or the performance side of the Railway Board is such, we cannot derive any satisfaction out of this.

What about the finances? Sir, may I say that I do not boast of being very knowledgeable about the finances of the Railways. But without increasing any freight rate or passenger fare, we can save so much money, provided we can stop leakages and wastages and all corruptions. We need not

levy a single paisa as new tax provided we are capable of plugging all these loopholes. It is not possible, I know. Nobody has got a magic wand. But this is the state of affairs. Now, so far as the finances are concerned, it is a sorry state of affairs. Do you know what is being talked in the bazaars of cities? 'Claims' have become a business with the Railways to file claims, rightly or wrongly for so much damages or so much loss to the property or deterioration of property it has become a business at several centres. This is what is going on. AH of us know all these things. I need not stress this further.

The Railway Minister has stated that the Tariff Committee has already submitted its report. Could we not have waited for sometime to study the report of this Tariff Committee and then come forward with this hike in either the passenger fare or the freight rate? Could we not wait for some time? But we became impatient. He says, "The Report of the Tariff Committee has been received only recently. The elimination of the various recommendations made by this Committee have been entrusted to a special cell." It takes so much time and in the meantime he has to raise the resources as if1 the heavens were going to fall if this report had been properly studied 'and a rationale had been evolved as to what burden should be placed on what and whether on passenger fare or on freight. But he had not that much patience.

Then, Sir, the Planning commission also has suggested that there must be co-ordination in the various means of transport. I think, we should try to evolve such co-ordination as early as possible. To be very frank, I look at this whole enterprise as a commercial enterprise. After all, we are rendering service to the people. If the Government wants that certain sections of the community which are poor should be helped in a certain manner by the subsidized passenger fare, then the Government should

[Shri Ghanshyambhai Oza] come forward to pay that much money ad is being done in other countries. In the UK, in the USA and in West Germany and everywhere, the Government is bearing the burden. Sir this concern should be run purely on a commercial basis. And they must be accountable. Since you are rendering service, you cannot afford to make losses. You must not only pay interest but also earn reasonable, profit to expand your activities. And if the Government want3 that poorer sections of the community should be allowed to travel at a lesser concessional fare, then it '* for the Government- to come forward and pay the subsidy. Unless we do this, I think, this exercise will be futile and we will be burdened with more liabilities. After all, we know that there are so many sections in this country where people have not even seen a coach or a railway engine. There are thousands of villages in this very country where people have not seen a train even, and they are supposed t0 bear the burden of these travellers. I think, it is not fair. I don't complain, therefore, about hike in passenger fare or for that matter in the freight. But I only urge the Ministry to see that this is run on a purely commercial basis. And if the Government comes forward—whatever Government it may be-saying that they want to help the poor people, they must come forward to subsidize.

Sir, there is another point which I wanted to make because the Railway Minister, in his wisdom, raised the second-class passenger fare by 5 per cent for short journeys and by 10 per cent for longer journeys. It must be, in my humble opinion, the other way round. I have also made some survey about this thing. People travel the short distances without rhyme or reason. For a work which can be disposed of through a postcard, they go on travelling. But they undertake the long journey only when it is absolutely necessary. Poor

people undertake long journeys when it is absolutely necessary. In the c(ase of short journeys, I have seen common people going to picture houses from a distance of 10 KMs, 15 KMs. Why should they be spared if they undertake short journeys to see pictures and such things? I think, this should also be properly examined.

198U-81—ueneral

Sir, last time when the Railway Minister decreased the platform ticket fare from 50 paise to 30 paise, I was not happy. People come to the railway stations to see off their guests. Suppose a man goes to the railway station. How much does he spend on a rickshaw or a bus or a taxi to go to the railway station? Why should we spare such people? Let them say good-bye at their doorsteps to their guests. If they want to come with a luxury of saying good-bye at the railway station, they must pay for that.

So, Sir, these are the aspects which the Railway Ministry should take into consideration if they want to run this concern purely on a commercial basis. which, I say, we should do as the other countries, the developed countries, have been doing.

Sir, this is all I have to say. Thank you.

श्री हरी शंकर भाभड़ा (राजस्थान) : उपसभाध्यक्ष महोदय, कल जब जनरल बजट लोकसभा में भ्रायातो लोगों को लेगा कि बहुत बड़ी राहत मिली है किन्तु उसके मुकाबले में जब हम इस रेलवे बजट को देखते हैं तो यह बिल्युल थिपरीत दिशा में जा रहा है। 204 करोड़ रुपये का भार साध।रण ग्रादमी पर रूगाने पर भी जो सुविधाएं उनको मिलनी चाहिये वे सुविधाएं भी उनको र मिलें तो यह स्वाभाविक है कि इस देश की जनता में इस बजट को देखकर रोष पैदाहोंगा।

रेलवे मंत्री जी ने श्रपने बजट भाषण में कई सुविधान्नों की बात कही हैं लेकिन मैं एक प्रश्न पूछना चाहुंगा कि ग्राप रेलवे

का टिकट देते हैं। स्नाप दुनिया भर की स्विधायों की बात करते हैं लेकिन क्या ग्राप टिकट देने वाले पैसेंजर को कम से कम यह गारण्टी दे सकते हैं कि उसको बैठने के लिये जगह मिलेगी। जो न्युनतम सुविधा है कि उसको रेल में बैठने की जगह मिले उसकी गारण्टी आप दे नहीं सकते, उसका परिणाम यह होता है कि लोग रेलों की छतों पर अपनी जान को खतरे में डाल कर यासाएं करते हैं। इतना ही नहीं उसका फायदा चौर और उच्चके उठाते हैं जो उनके साथ बैठ कर रेल में सफर करते हैं और रेल में चोरियां करते हैं। न्यनतम सुविधा तो हम दे नहीं सकते श्रीर बड़ी-बड़ी सुविधाश्री की बात हम करते हैं। इसका कारण यह है कि जिस पैटर्न का बजट हम बना रहे हैं यह उसी का परिणाम है। मैं समझता हं यह बजट भी उससे भिन्न प्रकार का नहीं है।

सबसे पहले हमारे सामने यह बात आएगी कि आखिर हम हिन्द्स्तान की इस रेलवे मैनेजमेंट को किस दृष्टि से देखें । मान्यवर, दुनिया में ग्रीर जगह नेशनलाइज्ड रेलवेज हैं, जैसे--यु०के० में है, कम्युनिस्ट कन्द्रीज में हैं, फांस में पार्शली है। हम को सबसे पहले यह तय करना पड़ेगा कि रेलवे को हम कामणियल बेसिस पर चलाना चाहते हैं सिसे फायदा उठावें या उसको हम कसें शियल सर्वितेज के वैसिस पर चलाना चाहते हैं जो प्रतिबंधात्मक है तथा सरकार को बाध्य करती है कि हिन्द्स्तान की जनता को रेल की सुविधा देनी ही पड़ेगी चाहे इससे रेलवे को कितनी ही हानि क्यों न हो। जब तक हम इन दो विचारों में से एक विचार को नहीं ग्रपनायेंगे तब तक रेलवे बजट बनाने का जो परम्परागत पेटर्न है उसमें कभी परिवर्तन नहीं किया जा सकेगा। स्राप रोज सुविधाएं बढ़ाने की बात करेंगे तो उसके लिये ग्रापको धन की जरूरत पड़ेगी ग्रीर धन कहीं ग्रीर से ले नहीं सकते तो आपको किराया बहाना पड़ेगा। किराया बढाते-बढाते घाखिर आप इस हद तक चले जायेंगे कि उसकी कोई

कल्पना नहीं की जा सकती । इसीलिये अभी समय है यह तय करने का कि रेलवे का जनता की सुविधा की दृष्टि से चलाना चाहते हैं--जैसे ग्रौर भी डिपार्टमेंटस हैं--वाटर वर्क्स है, विजलीघर की व्यवस्था सन्वार करती है इन डिपार्टमेंट्स में नो प्रोफिट नो लास बेसिस पर काम होता है। हमें पहले बेसिकली यह स्टेंड ोना है कि हमें रेलवे सर्विसेज कामणि-यल बेसिस पर चलाना चाहते हैं या रेलवे सर्दिसेज को हम जनता की सुविधा के लिये चलाना चाहते हैं जैसे ग्रौर बिजली-पानी श्रादि के विभाग चलाये जाते हैं। यदि हमारा यह द्धिकोण स्पष्ट हो जाता है तो उसके बाद बजट के पेटर्न में भी परिवर्तन हो सकता है अन्यथा यही परम्परागत पेटर्न बना रहेगा जिसके परिणामस्वरूप किराया इतना बढ़ा दिया जाएगा कि साधरण म्रादमी-उस किराये को सहन नहीं कर सकेगा। मान्यवर, यदि साधरण श्रादमी पर इतना वजन 👺 जाएगा तो उसका परिणाम यह होगा कि कोई गरीव ग्रादमी ग्रपने किसी सम्बन्धी से. बेटे से, बाप से, मां से मिलने के लिये जाना चाहेगा तो उसको सोचना होगा कि टिकट के लिये उसके पास पैसे वहां से ब्रायें। कोई एतराज न होगा किराया बढाने में, माल पर श्रधिभार बढ़ाने में यदि उसके साथ-साथ हिन्द्रस्तान के लोगों की ग्रामदनी भी बढ़ती है, बेकारी कम होती है। अगर ऐसा होता हैं तो यह सहनीय है क्योंकि उस वक्त वह यह सोचेगा कि मेरी ग्रामदनी वड रही है कीर जब स्नामदनी वह रही है तो उसमें से कुछ सरकार को देना चाहिये ताकि सुविधाएं उपलब्ध हो ।

1980-81—*General*

Discussion

लेकिन जिस अनुपात में यात्री किराये बढ़ते जा रहे हैं, माल पर ऋधिभार बढ़ता जा रहा है, उस अनुपात में हिन्द्स्तान के ले.गों की श्रामदनी नहीं बढ़ रही है। उनके खर्चे तो उन्टे बढ़ते जा रहे हैं। हमारे देश में गरीबी की रेखा से नीचे रहने वाले लोगों की संख्या प्रति वर्ष बढती जा रही है। एक तरफ तो हमारे देश में यरी ों की बढ़ती रही है, लेकिन दूसरी

1980-81—*General* Discussion

श्रीहरी शंकर भाभड़**ी** किराये तरफ इस प्रकार से बर्दा जा रहे हैं । इसलिए मैं निवेदन करूंगा कि जहां ग्राप स्विधाएं देने की बात करते हैं वहां पर नई रेलवे लाइनें विछाने की तरक भी ध्यान दीजिये। सबसे पहली बात तो यह है कि हमारा देश बहत बडा है। इस देश में बिना रेलवे के कोई काम चल नहीं सकता है । इसलिए ग्रावश्यकता इस बात की है कि ग्रधिक से ग्रधिक लोगों को रेलवे लाइनों की सुविधा दी जानी चाहिए । जो ग्रन्छी स्विधाएं भ्राप देना चाहते हैं उसकी स्नाप कुछ समय के लिए रोक सकते हैं, लेकिन कम से कम इस देश के हर कौने में ग्रीर हर स्थान पर रेलों से ग्राने जाने की स्िधा लोगों को मिले, इसका ध्यान पहले रखा जाना चाहिए । मैं चाहता हं कि स*रका*र अधिक से अधिक रेलवे लाइनों का निर्माण करे। इस दिष्टिकोण को लेकर ग्रगर ग्राप काम करेंगे तो हमारे देश के अधिक से अधिक लोग रेलों में याता करने की सुविधा का लाभ उठा सकेंगे । प्रक्त यह है कि ग्राखिर ग्राप रेलवे को क्या बनाना चाहते हैं ? ग्रगर ग्राप देश के कौने-कौने में रेल लाइनों का विस्तार करेंगे तो इससे ग्रापके रेलवे वजट के पेटां में भी कुछ परिवर्तन हो सकता दै। अन्ययाहर बार इसी प्रकार का बजट पेश किया जाता रहेगा । हर बार छाप किराया ग्रीर ग्रधिभार बढाएंगे ग्रीर हर वार उसका विरोध होता रहेणा।

इस वजट को श्रगर कोई समाजवादी वजट कहेतो मैं समझता हं कि वह स्रतिशयोक्ति होगी स्रीर एक प्रकार की गर्वे कि होगी; क्योंकि जनसाधारण की स्थिति को ध्यान में रखकर यह बजट नहीं बनाया गया है,। ग्राज हमारे देश में महंगाई वढ़ रही है उस महंगाई को ध्यान में रख कर यह बजट नहीं बनाया गया है। जिस प्रकार से यात्री किराया ग्रीर ग्रधि- भार बड़ाया गया है उससे महंगाई ग्रौर बहेगी । सरकार ने ग्राम बजट में तो 15-20 करोड रुपयों की राहत दी है, लेकिन रेलवे बजट में 15 प्रतिशत का **अधिभार बढ़ा दिया है । इससे महंगाई** कम नहीं होगी बल्कि महंगाई ग्रोर बढ़ेगी। सरकार ने ग्राम बजट पेश करते हुए यह कहा है कि साइकिल पर से एक्साइज ड्युटी माफ कर दी गई है ।लेकिन जो साइकिल दिल्ली में बनती है, अगर उसको हिन्द्स्तान के किसी दूसरे हिस्से में जैसे यु० पी० ग्रादि किसी स्थान पर ले जाया जाएगा तो उसकी कीमत में किसी प्रकार की कमी नहीं होगी ; क्यों कि जो म्रधिभार ग्रौर किराया रेलवे में बढा दिया गया है उससे उसकी कीमत में कोई कमी नहीं भ्राएगी । इसलिए यह स्पष्ट है कि रेलों के ग्रन्दर किराया बढ जाने से ग्रीर ग्रधिभार वढ जाने से ग्राम जनता को महंगाई का सामना करना पडेगा । इसलिए ग्राप ग्राम बजट में कोई सुविधा नहीं दे रहे हैं बल्कि लोगों के कष्टों को ग्रीर बढ़ार हे हैं। जो भी टैक्स ग्रीर किराया ग्राप बढ़ाते हैं उसका ग्रसर ग्राम जनतापर पड़ता है। मैं समझता हूं कि यह रेलवे बजट जनता की कठिनाइयों को ध्यान में रख कर नहीं बनाया गया है।

रेलवे मंत्री जी ने ग्रयने भाषण में यह क्लेम किया है कि पिछले चार-छः महीनों में रेलवे की स्थिति में बड़ा मधार हुआ है । उन्होंने कहा है---

"I have no hesitation in saying that we have had a dent on the problem." लेकिन वास्तविक स्थिति यह नहीं है। मुझे पालियामेंट का मेम्बर होने के नाते ब्रनेक बार रेलों से यात्रा करनी पड़ती है । इसलिए रिजर्वेशन के मामले में कितना घोटाला होता है इसकी कुछ जानकारी हो जाती है। पालियामेंट के मेम्बर तक को 15 दिन पहले टेलीग्राम देने के बाद भी ठीक टाइम पर रिजर्वेशन

नहीं मिलता है ऋौर कभी-कभी तो वेटिंग लिस्ट में भी नाम नहीं रहता है । मैंने इस संबंध में अनेक उदाहरण दे कर रेलवे मंत्री जी को पत्र लिखे हैं। लेकिन फिर भी स्थिति में किसी प्रकार का सुधार नहीं हुम्रा है । रिजर्वेशन के मामलों को लेकर लोगों पर क्या गुजरती है, इसका ग्राप ग्रन्दाजा इस बात से लगा सकते हैं कि ग्रगर पालियामेंट के मेम्बरों को रिजर्वेशन नहीं मिल पाता है तो अन्य लोगों की क्या स्थिति होगी । इस संबंध में रेलवे में एक प्रकार का अध्टाचार व्याप्त है। मैं पिछले दो सालों से रेलवे से यात्रा करता रहा हं, लेकिन पिछले तीन चार महीनों में तो स्थिति ग्रौर भी खराब हो गई है। इसलिए रेलवे मंत्री जी का यह कहना कि रेलों की स्थिति में ग्रब सुधार हो गया है, गलत है। इसी तरह से कोचेज की बात को ले लीजिये । यातियों को स्टेशनों पर बड़ी परेशानी होती है । मैं एक उदाहरण देना चाहता हं। मेरे किसी एक मिन्न को पंजाब मेल से जाना था। स्टेशन पर **ग्रारक्षण चार्ट लगा हुग्रा था । लेकिन** उसकी कार्बन कापी इतनी ग्रस्पष्ट थी कि उस को पढ़ा नहीं जा सकता था। जितने भी यात्री थे उनको काफी देर तक खड़ा रहना पड़ा । जब ट्रेन आई तो लोगों को ग्रपना नाम ढुंढ़ने में बड़ी कठिनाई का सामना करना पड़ा । श्राप जानते हैं कि ट्रेन 10-12 मिनट से ज्यादा स्टेशनों पर नहीं रुकती है । परिणामस्वरूप सभी यात्रियों को कंडक्टर के पीछे दौड़ना पड़ता है। इस प्रकार से जो स्रारक्षण चार्ट वहां पर लगा हुआ था वह बेकार साबित हमा । पूरानी दिल्ली स्टेशन पर ब्रारक्षण चार्ट में कोचों के नम्बर नहीं दिये जाते, इससे सारे यातियों को जो कि वैसे ही टेंशन में रहते हैं वयोकि उनके साथ सामान होता है, असवाव होता है श्रीर कूली ग्रलग से परेशान करता है, 447 RS-7.

बच्चे साथ रहते हैं तो उसे पता नहीं चलता कि मेरा कौन सा कोच है। इस जरा सी गलती के कारण जोकि बहुत छोटी सी है, उसके कारण यात्रियों को कितनी परेशानी उठानी पड़ती है इसका एक नमूना मैंने आपके सामने रखा है।

ग्रापने केटरिंग के बारे में कहा कि इसकी हम बड़ी ग्रच्छी व्यवस्था कर रहें हैं। लेकिन मैं समझता हं कि इस मामले में स्थिति ग्रभी भी संतोषजनक नहीं है। यह सन्तोषजनक तो है ही नहीं परन्तु उसको सुधारने के लिये जो प्रयास करने चाहिए वह प्रयास नहीं हुए । कोचेज में फैन वर्क नहीं करते हैं लाइट ठीक नहीं होती है, लेट्टीन में टंकी लीक करती है, पानी टपकता है परन्तु इसको देखने वाला कोई नहीं है । शिकायत किससे करें। कंडक्टर कहता है कि यह मेरा काम नहीं है, सफाई वाले को सूचना देते हैं परन्तु वह झाता नहीं है । कन्डक्टर कहते हैं उसको यदि जोर देकर कहा जायेगा तो वह मैन-हैंडल करेगा । यह स्थिति रेलवे में आम है और इसका परिणाम यानियों को भगतना पड़ता है। इसलिये यह कहना कि हमने बहुत ज्यादा सुधार कर दिया है, मैं समझता हूं कि यह ग्रतिशयोवित है। ब्रापको इस तरह की बात ग्रभी नहीं करनी चाहिए, उसमें श्रभी सुधार की बहुत गुंजाइश है इसलिये पहले इसको पूरा करना चाहिए।

जहां तक रेलों को समय पर जलाने की बात है इस स्थिति में कोई सुधार नहीं हुआ है, बल्कि पिछले दो महीनों में स्थिति ज्यादा विगड़ी है । कोई भी ट्रेन हिन्दुस्तान में ऐसी नहीं जो कि टाइम पर चले, एक भी ऐसी ट्रेन नहीं है। हमारे यहां जोधपुर-दिल्ली मेल का रिकार्ड है कि वह 94 प्रतिशत टाइम पर चलती थी परन्त श्रव उसका रिकार्ड भी खराब है, वह भी लेट चलती है। कोई भी ट्रेन

[श्री हरी शंकर भाभड़ा] ऐसी नहीं है जो समय पर चले । इस-लिये इसमें किस तरह का सुधार हुया है, यह इससे सिद्ध है।

ग्रव मान्यवर, मैं निवेदन करना चाहता हुं, रेलवे बोर्ड केपरफार्मेंस के बारे में। यहएक प्रश्न है जिस पर रेलवे मंत्रालय को निश्चित रूप से विचार करना चाहिए कि रेलवे बोर्ड की उपयोगिता क्या है। जैसे कि ग्राभीमेरे पूर्व वक्ता ने कहा कि ट्रेफिक मेम्बर श्रौर जनरल मैनेजर केबीच में ग्रापसी खींचा-तानी के कारण कई काम नहीं होते हैं, यह बात सही है। रेलवे बोर्ड का खर्चा दस वर्षों में 500 गुना बढ़ गया है जब कि बाकी सारी रेलवे का खर्चा 67 प्रतिशत से ज्यादा नहीं बढ़ा है। जो आफितर रेलवे बोर्ड में बैठे हैं उनका प्रमख काम जोनट जोन कोग्रार्डिनेशन करना है। परन्तु यह कोग्राडिनेशन का काम बिल्कुल नहीं होता है। मुझे मालूम है कि जोधपुर मध्धर एक्सप्रेस चाल् करने के लिये पिछले साल रेलवे बोर्ड ने क्लियरेंस दे दिया था परन्तु क्योंकि वैस्टर्न रेलवे ग्रीर नार्दन रेलवे के बीच श्रापक्षी झगड़ा रहता है इसलिये छ: महीने लडने के बाद बड़ी कठिनाई से वैस्टर्न रेलवे ने क्लियरेंस दियातव वह गाड़ी जो कि पिछले साल चालू हो जानी चाहिए थी वह 22 मई को चालु हुई। रेलवे बोर्ड कोग्राङ्गिशन कर पाता है यह मुझको नहीं लगता । रेलवे बोर्ड इस तरह के काम करने में सक्षम नहीं है। रेलवे बोर्ड की पावस को नीचे तक डेलीगेट करने के लिये--जनरल मैनेजर ग्रीर डिप्टी डिविजनल मैंनेजर को डेलीगेट करने के लिये नीति के रूप में कमेटी की रिपोर्ट है ग्रीर मैं समझता हूं कि यह बहुत प्रेक्टिकल सुझाव है। यदि इसको मान लिया जाय ग्रौर ग्रधिक से ग्रधिक पावर नीचे तक डेलीगेट कर दिया जाय

तो कम से कम छोटी मोटी बात लिये उनको रेलवे बोर्ड की स्रोर देखना नहीं होगा। परन्तु पावर जब किसी को मिल जाती हैती वह उसको छोड़ना नहीं चाहता। इसलिये रेलवे बोर्ड के परफार्मेंस के बारे में कृष्या विचार की जिये। एक सङ्घाव मेरा यह भी है स्त्रीर मैं पहले भी कह चुका हं कि राजस्थान में वैस्टर्न ग्रीर नार्दन रेलवे का एक ग्रलग जोन मीटर गेज का बनाया जाना चाहिए; क्योंकि राजस्थान में बैस्टर्न रेलवे श्रौर नार्दन रेलवे केबीच में श्रापस में इतना झगड़ा चलता है जिससे दोनों ही तरफ के कर्मचारियों को तकलीफ होती है ग्रीर पैसेंजर्स को परेशानी का सामना करना पड़ता है। इसलिये यह एक नया जोन राजस्थान में बनाया जा सकता है जो कि इकानामिवली वाइबल है, सब तरह से श्रीर इसको बनाने सेकाम में यात्रियों व रेलवे प्रशासन को सुविधा हो सकती है। इससे एडिमिनिस्ट्रेशन में भी सुविधा होगी ग्रौर गाड़ियों को चलाने में भी सुविधा होगी । इसलिये मेरा सुझाव है कि इस पर विचार किया जाना चाहिए । मैं समझता हं कि यदि इस बक्त इस पर विचार किया जाय ग्रीर जिस तरह से रेलवे मंत्री महोदय ने श्रपने भाषण में क छ डिवीजन बनादेने के लिये बात कही है तो मैं निवेदन करूंगा कि इस जोन के रिम्रागनाइजेशन के बारे में वह विचार करें।

उपसभाध्यक्ष (श्री दिनेश गेस्वामी): कृपया समाप्त करें। ग्राप काफी बोल च्के हैं।

श्री हरीशंकर भाभड़ा: मेरे क छ प्वाइंट हैं। कृपया मुझे कहने दीजिये। मैं ज्यादा समय नहीं लुंगा ।

इस जोन का रिम्रार्गेनाइजेशन करना चाहिए और मैं यह मांग करूंगा कि राज-स्थान के लिये अलग से मीटर गेज का जोन बनाया जाना चाहिए ।

श्री हरी शंकर भाभड़ाः ग्रंत में मैं निवेदन करूंगा कि रेलवे ने प्रारम्भ से ही जो हमारी बार्डर स्टेट्स हैं उनकी ग्रोर एक तरह से सदा दुर्लक्ष्य किया है। चाहे भ्राप नार्थ ईस्टको लेलें या स्रापराजस्थान को देख लें, दोनों बार्डर स्टेटस श्रापको ताज्जुब होगाकि डिफोन्सके लिहाज से यह इतने महत्वपूर्णक्षेत्र हैं लेकिन वहां पर रेतों का सिस्टम यह है कि कई इलाकों ग्रौर कईगांवों मेंतो 24 घंटे में एक बार रेल जाती है। कोयला सप्लाई न होने पिछले साल गाड़ियां महीनों तक बन्द रहीं हैं, एक ट्रेन बाड़मेर से जोधपूर, एक ट्रेन जातोर से जोधपुर, जैसलमेर से जोधपुर एक ट्रेन है लेकिन बाड़मेर, बीकानेर, जेसलमेर, गंगानगर जो बार्डर इलाके हैं इनको मिलाने के लिए एक भी देन नहीं है। देश की सुरक्षा की दृष्टि से ग्रीर कम से कम उस क्षेत्र के पिछडेपन को दूर करने की दृष्टि से यह आवश्यक थाकि रेलवे को वहांपर प्रमुख रूप से ध्यान देना चाहिए ग्रौर इसमें यदि डिफेन्स डिपार्टमेंट को भी सहयोग लेना पड़े तो वह भी लेना चाहिए और जो वार्डर एरियाज हैं वह पर मींस आफ कम्युनिकेशंस का तो जाल विकाना चाहिए, जिससे वहां लड़ाई के वक्त में कोई परेशानी न हो । इसलिये मैं निवेदन करूंगा कि राःस्थान का यह जो वैस्टर्न बार्डर है इसकी ग्रीर ध्यान देकर विशेष तौर परयोजना बनाई जाए।

मान्यवर, ग्रहमदाबाद से दिल्ली ब्राडगेज लाइन की बात पिछले बजट में स्वीकार कर ली गई थी। मुझे खेद है कि रेल मंत्री महोदय ने अपनी इस बजट स्पीच में इसका कोई उल्लेख नहीं किया है। उनको इसका उल्लेब करना चाहिए और इस लाइन को जल्दी से जल्दी बनाना

चाहिए ताकि राजस्थान के जो बडे शहर हैं वेसब ब्राडगेज से कनेक्ट हो जाएं। राजस्थान के श्रौद्योगिक विकास ग्रौर रा स्थान में जो खजिन सम्पदा है उसके लाभ केलिए इस क्वाडगेज का होना बहुत ही म्रावश्यक है। इससे राष्ट्रीय म्रा*य* में बढ़ोत्तरी होगी और यह हमारी प्रगति को श्रागे बढायेगी। इस लिए इस संबंध में भी रेल मंत्रालय ध्यान दे। डुगंरगढ से बांसवाड़ा एक ऐसा क्षेत्र हैजहां पर एक भी रेलवे लाइन की व्यवस्था नहीं है। लोगों को वहां पर तकलीफ होती है। वहां पर पिछड़ा इलाका है। वहांपर ग्रादिवासी लोग रहते हैं। एक भी ट्रेन वहां परनहीं है। ऐसा लगता है कि अभी तक यह मालुम नहीं कि वहां पर कौन-सी लाइन बनानी चाहिए । जो हमने अग्रेजों से रेलवे लाइन प्राप्तकी उसमें हमने बहुत कम् एडीशन किये हैं। हमने ट्रेंस एकर चलाई है लेकिन टेक वहीं है। इसलिए हमें उन पिछड़े इलाकों में जहां पर श्रभी तक कोई देन नहीं गई उनको विशेष तीर पर रेल लाइनों से जोड़ने के लिए एक डिटेन्ड सर्वे करके योजना बनानी पडेगी ग्रीर समयबद्ध तरीके से हमें यह काम करना चाहिए । यह मेरा निवेदन है।

एक ग्रीर बात में निवेदन व संकि रेलवें की एक्स डिंस समिति की रिपोर्ट है कि रोड क्रासिंग पर एक्स डिंट बहुत होते हैं। यह बात मेरी समझ ं नहीं ग्रार्ड कि व रेस्वें लाइन बनाई जाती है त उस ल इन पर जो रोड क्र सिंग ग्राते हैं उन रोड क्रासिंग पर सुरक्षा की व्यवस्था लाइन निर्माण के साथ ही साथ करनी चाहिए। स्टेट गवर्न मेन्ट के भरोसे रह कर कि 50 प्रतिशत खर्च वें देंगे ग्रीर 50 प्रतिशत खर्च हम करेंगे तभी लोगों की सुरक्षा की व्यवस्था होगी इस बात की प्रतीक्षा न कर के रेलवें को ग्रुपनी लाइन के खर्च

वैसे ग्रौर भी कुछ बातें कहने के लिए हैं। उपसभाध्यक्ष महोदय, ग्रासाम को राजस्थान से सीधा जोड़ा जा सकता है । डिबरगढ से लखनऊ मीटरगेज है, लखनऊ से टूंडला ग्रागरा मीटरगेज है ग्रागरा से जोधपर मीटरगेज है, जोधपुर से आगरा ट्रेन जाती है। आगरा से दंडला, लखनऊ श्रीर लखनऊ से डिवरगढ़ जाती है। चाहे ब्राप एक ट्रेन चलाएं लेकिन कोई नया ट्रेक नहीं बनाना पड़ेगा । इसलिए मेरा कहनायह है कि उनको जोड़ा जा सकता है। कम से कम राजस्थान के अनेक लोग जो ग्रासाम में हैं उनकी सुविधा के लिए जोधपुर ग्रागरा पैसेंजर में कुछ डिट्वे इस गाड़ी को डीजलाइजेशन करके जोडे जा सकते हैं ताकि डिबरुगढ से सीधा राजस्थान का संबंध ग्रासाम से हो जाएगा तो फिर यह अलगाव की बात, मैं समनता हंकि इस पर भी कुछ ग्रसर पड़ेगा ग्रीर लोग ग्रलगाव की बात नहीं सोर्चेगे । उनको इधर ग्राने के लिए मौका मिलेगा । लोग केवल जायेंगे ही नहीं वापस भी ग्रायेंगे। ग्रतः इस प्रस्ताव पर रेलवे विचार करेगी। कोटा **ब्रौर नीमच केबारे में मंत्री महोदय ने** स्पीच में कहा है। लेकिन मैं समझता हं कि जल्दी से जल्दी इस कार्य को करना चाहिए । इसके ग्रलावा सवाई माधोपूर **ग्रीर जयपुर** का एक छोटा-सा टुकड़ा है । उसको बड़ी ग्र'सानी से मिलाया जा सकता है। उसको मिलाने से जयपुर जो राजस्थान की राजधानी है वह बाड गेज में स्ना जायगी इससे काफी लोगों को सुविधा हो जायगी। इन सुझावों के साथ मैं भ्रापको धन्यवाद देता है।

श्री बी० सत्यनारायण रेड्डी (भ्रान्त्र प्रदेश): उपसभाष्यक्ष महोदय, रेलवे मंत्री जी ने जो बजट पेश किया है उसको देखने से पता चलता है कि यह एक किस्म का स्टीन बजट है। वे कोई नयी चीज इस देश और देश की जनता के सामने नहीं रख पाये हैं। क्योंकि हम देख रहे हैं कि हिन्दुस्तान को आजाद हुए 30 साल हो गये हैं आजादी से पहले पूरे देश में जो रेलवे लाइनें हैं उसको देख कर और आजादी के बाद जो रेलवे लाइनें बनी हैं अगर उनको कम्पेयर किया जाय तो ऐसा मालूम होगा कि गवनंमेन्ट 1/100 भी नहीं बना सकी है।

Discussion

जब रेलवे बजट बनता हैतो सिर्फ यह नहीं कि पैसेंजर पर इतना टैक्स बढे याइतना कम हो बल्कि रेलवे मिनिस्ट्री को ज्यादातर यह करना चाहिए कि सारे देश के ग्रंदर देश को एक कोने से दूसरे कोने तक ग्राम लोगों के जाने के लिए, ब्राम लोगों के एक जगह से दूसरी जगह सामान लेजाने के लिए तथा श्रन्य चीजें पहुंचाने के लिए कैसे सहलियत दी जाय । यह काम सिर्फ रेलवे से हो सकता है। इसकी कोई गुंजाइश, **कोई चीज** इस बजट के ग्रंदर नहीं बतायी गयी है है कि वह कब हो सकता है जब का मीर से लेकर कन्याकुमारी ग्रीर राजस्थान से लेकर ब्रासाम तक नागालैन्ड मिजोरम यह सारा हिन्दुस्तान रेलवे लाइनों से मिलाया जाय तब कहीं देश को मजबत ग्रीर इटेग्रेटेड बनाया जा सकता है, नहीं तो नहीं । श्राप हम देखते हैं कि मिजोरम में कोई रेलवे लाइन नहीं है, ग्रहणाचल प्रदेश में कोई नहीं है। नागालैंड में कोई रेलवे लाइन नहीं है। थोड़ी है, कोई ज्यादा नहीं है और इसी तरीके से जो पिछड़े इलाके हैं, पहाड़ी इलाके हैं जहां लोग ग्रासानी के साथ नहीं भ्रा-जा सकते हैं, उस हिस्से को हमेशा से नेगलेक्ट किया गया है। उसको कोई तवज्जह नहीं दी गयी है। मैं एक चीज आपको जो

इंडियन रेलवे की इस बक में बतायी गयी है पढ़कर बताता हूं। इससे यह पता चलेगा कि गवर्नमेन्ट हमेशा इन रेलवे लाईनों को इम्प्लीमेंट करने में ग्रीर उसमें इजाफा करने से कैसे कोताही कर रही है:

Budget (Railways)

In this publication, Indian Railways, there is a table showing the State-wise route-kilometres of railways in 1978-79. Uttar Pradesh heads the list with 8, 811 kilometres followed by Madhya Pradesh with 5, 736 route-kilometres.

अब स्टेटमेंट में यह दिया गया है The State-wise figures are: Andhra Pradesh-4708, Assam-2184, Bihar-5312, Gujarat-5670, Haryana-1450, Himachal Pradesh-256, -Jammu and Kashmir-77 (neglected area); Karnataka-2960. Kerala-887. Madhya Pradesh-5736. Maharashtra-5234, Nagaland-9.

यह कह रहाथा कि नागालीण्ड में सिर्फ 9 किलोमीटर है, ज्यादा नहीं। इसी तरीके से दूसरा स्टेटमेंट है Tripura 12, Chandigarh 11, Delhi 79, Goa and Daman 27

बाज इलाकों में है ही नहीं जैसे मिजोरम है, श्ररणाचल है, मणिपूर है। इन स्टेट्स का जिक है ही नहीं। वहां कोई रेलवे लाईन नहीं है। तो मेरे कहने का मतलब है कि जो पिछडे इलाके हैं जहां रेलवे लाईन नहीं है, जहां सही मायनों में लोग एक जगह से दूसरी जगह जाना चाहते हैं वहां कोई दूसरा रास्ता नहीं है। मैं मिजोरम गया था मैंने वहां देखा हालांकि अवतो बार्डर रोड

बाले कुछ रोडस बना रहे हैं। बहां 3. P.M. जाने का कोई इंतजाम नहीं है । या तो कलकत्ता से हवाई जहाज से जाना है ग्रसम और कहीं उतरना है और वहां फिर रोड सेमिजोरम जाना पडता है। तो वे तमाम पिछड़े हुए हैं।

इसी तरह से अरुणाचल प्रदेश, जितने भी पहाड़ी इलाके हैं, जो न यं ईस्टर्नरीजन है, वह पूरी तरह से निगलेक्ट किया गया है। तोरेलवे मिनिस्ट्री को इसकी तरफ ज्यादा त्वज्जी देनी चाहिए सारे देश को रेलवे लाइन से मिलाना होगा - उत्तर से दक्षिण अरीर ईस्ट से वैस्ट तकसारे देण को रेलवे लाइन से मिलाना होगा । तभी सारे देश में एक कोने से दूसरे कोने तक जा सकते हैं, एक जगह से दूसरी जगह फडग्रेंस पहुंचा सकते हैं। तब देश एक बन कर रहेगा नहीं तो क्या होगा कि **एक जगह से दूसरे हिस्से में** लोग जा नहीं सकेंगे ।

इसलिए मेरा निवेदन है कि इस चीज को जरूर शामिल किया जाए ग्रीर बजट को इनकीज किया जाए, नई रेलवे लाइन्स बिछाने के लिए, नई नई ट्रेन्स इंट्रोड्य्स करने के लिए त्वज्जों दी जाए न कि सिफं पैसेंजर्स के लिए फर्स्ट क्लास, सैकन्ड क्लास का कुछ इजाफा किया जाए। यह लोगों को कुछ तमाशा नहीं दिखाना है, कुछ करके दिखाना है।

जहां देन का लेवल क्रांसिग होता है, उसकी तरफ कोई तवज्जों नहीं दी **गईहै। सेन्ट्रल गवर्नमेंट** इस तरफ त्यञ्जो करने **ग्रीर बजट में इजाफा करने के** लिए तैयार नहीं है। जैसा कि मेरे दोस्त ने कहा कि सोटर को कहें तो स्टेट के ऊपर ब्लेम दिया जाता है और स्टेट को कहें तो सेंटर के ऊपर ब्लेम दिया जाता है। हमारी स्टेंट आन्ध्र प्रदेश में हैदराबाद से बारंगल तक ट्रेन जो जाती है, उसे आठ नी जगह पर लेवल कास करना पडता है। एक जगह से बाई रोड जाना होता हैतो दस दस पन्द्रह पन्द्रह मिनट वेट करते हुए चार पांच घंटे तो ऐसे ही गुजर जाते हैं। तो वहां एक्सीडेंट होने की कई बारदातें हुई हैं और हमने **कई मतंबा यह** डिमांड किया है कि इस पर

[श्री सत्यनारायण रेड्डी] गौर किया जाए ग्रीर यहां से पैरेलल रोड बन सकती है तो वह बनाई जाए, जो भी सही हो किया जाए । इस बजट में इसका प्राविजन जरूर रखना चाहिए। मैं समझता हं कि रेलवे मिनिस्टी इस तरफ जरूर तबज्जो देगी ।

Budget (Railways)

दूसरी चीज हैदराबाद शहर में ---यह कई साल से है--बेगमपेट का एक क्रास है-हैदरावाद श्रीर सिकन्दराबाद दोनों को यह डिवाइड करता है, हैदराबाद से सिकन्दराबाद शहर तक जाना है तो कभी कभी आधा-आधा घंटा ट्रेन के आने तक जाने वालों को वहां रुकना पड़ता है।

तो इसलिए पहले से हम यह डिमांड कर रहे हैं कि याती अण्डरप्राउंड रास्ता बनाइये वहां, या ग्रोवरिक्रज बनाइये । तो सारे देश में इसी तरीके की हालत है। तो इसकी तरफ हुकूमत और रेल मंत्री को त्वज्जो देनी चाहिए ।

तीसरी चीज यह है कि तेलंगाना, नागालैन्ड, ग्रहणाचल, मिजोरम, यह सब पिछड़े हुए इलाके हैं, जैसे बिहार है, इसी तरीके से तेलंगाना श्रीर रायलासीमा जो म्रान्ध्र प्रदेश के हिस्से हैं, वे बहुत ही पिछड़े इलाके हैं। वहां भ्राज तक कोई रेलवे लाइन की तरफ त्वज्जो नहीं दी गई है। एक रेलवे लाइन जो बड़ी मुश्किल से कोशिश के बाद जनता गवर्नमेंन्ट के समय में बीबी नगर से नड़ीकुड़े शुरू हु मा वह भी याज तक कम्पलीट नहीं हुमा, वह नागालैण्ड तक बनकर रुका हुआ है। तो इस तरफ भी त्वज्जो देंगे भीर ज्यादा

पैसा इस तरफ देकर इस लाइन को जल्दी से जल्दी पूरा करने की जरूरत है। पूरे तेलंगाना में ग्राज तक कोई नई रेलवे लाइन नहीं बनी है। न सिर्फ तेलंगाना में, बल्कि झान्ध्र प्रदेश में।

तो मैं चाहूंगा कि रेलवे मिनिस्ट्री इस तरफ त्वण्जो दे और सर्वे करे और खास करके हैदराबाद, मेडक, करीम नगर श्रीर निजामाबाद का जो रूट है कोई रेलवे नहीं है, उन जिलों को रेलवे लाइन से मिलाना होगा। उसी तरह से रायलासीमा में जहां-जहां रेलवे लाइन की सख्त जरूरत है लोगों ने मांग की है, उस तरफ त्वज्जो करेंगे, मुझे उम्मीद है जहां तक पैसेंजर्ज का सवाल है ग्रौर बजट में यह मंत्री महोदय ने कहा है कि-

"These proposals have been evolved on the consideration that the burden of the proposed increases on weaker sections of the society should be minimal."

यह कैसे हो सकता है ? आप जानते हैं, इस मुल्क के 90 फी सदी लोग गरीब हैं, जो स्नाम तौर पर सेकैंड क्लास में सफर करते हैं एक जगह से दूसरी जगह । उनके ऊपर भी ग्रापने फोयर बढ़ा दिये हैं 5 परश्वन्ट से 10 परसेन्ट तक । पैसेंजर ट्रन्स के ऊपर भी बड़ा दिया है। तो यह बर्डन कि सके ऊपर पड़ा ? यह बर्डन वीकर सेक्शन के ऊपर ही तो पड़ा, गरीबों पर पड़ा । यह सारा बर्डन ग्राम लोगों पर ही बजट का पड़ता है क्यों कि जो फर्स्ट क्लास में एयर कंडिशंड में जाने वाले हैं वे केवल 5 फी सदी लोग हैं। बढ़ाओं या न बढ़ाओं इसकी बात नहीं है,

श्राम लोग जो सेकैंड क्लास में ट्रैबल करने वाले पैसेन्जर्स हैं उनकी तकलीकात को दूर करने के लिए भी कोई प्रयोजल रखा है ? यह मी नहीं है। इसलिए यह तो एन्टी पोपुल, एन्टी अनता बजट है, आम लोगों की तक्षलीफ को दूर करने के लिए नहीं बल्कि उन पर ज्यादा वर्डन डालने के लिए, उनकी तकलीफें और ज्यादा करने के लिए है। ग्रीर बड़े ताज्जुब की बात यह हैं कि उन्होंने इक्तामिक डिफिक्टीज के लिए सारा ब्लेम जनता सरकार के ऊपर डाला है जो ढाई साल जनता सरकार ने हकूमत की। यह बड़ी प्रजीव बात है। हम सब जानते जनता गवर्नमेंट के समय श्राम जनता पर कभी भी बर्डन नहीं डाला गया ग्रीर कई कन्सेशंस दिए गए हैं और कई ूँ नई नयी ट्रन्स, लांग डिस्टेंस ट्रन्स, इन्ट्रोड्यूस की गई जैसे मीनार एक्सप्रेस है, हैदराबाद सि बाम्बे तक, कोणार्क एक्सप्रेस है, जम्मू तवी एक्सप्रेस है। कई प्रकार के कंसेशंस भी दिए गए । बच्चों के लिए फी ट्रेवल की उम्र 3 साल से बढ़ाकर 5 साल की गैई। इसो तरह से स्ट्डेन्ट्स के लिए किया स्रौर डिफरेन्ट सेक्शंस भ्राफ सोसाइटी को ॄरिलीफ दिया, उनको ट्रेबल करने की सहुलियतें दीं। तो कोई नई ट्रेन इन्ट्रोड्यूस करने का जिक इस रेल बजट मं नहीं है और कब करेंगे इसका भी जिक्र नहीं है। हम चाहेंगे, चूंकि दिन ब दिन ट्रैफिफ बहुता जा रहा है, टिकटें मिलती नहीं, रिजर्वेशन मिलता नहीं है तो यात्रियों के लिए आने का रास्ताक्या है। हम देखते हैं लोग रेलवे स्टेशन में रिजर्बेशन कराधे के लिए जाते हैं उसके बाद

उनके नाम लिस्ट में रखें जाते हैं, उसके बादभी कई कई गाड़ियों के लिए तो वेटिंग लिस्ट में पन्द्रह दिन द्यागे तक नाम रख दिए जाते हैं। 15-15 दिन के लिए लोग बैठे रहते हैं। हम से लोग कहते हैं क्या किया जाए, यह कैसे खत्म होगा ? दो तीन महीने पहले रिजर्वेशन के लिए नाम दिया जाता है भीर जब स्टेशन में जाते हैं तो एक दिन पहले बताया जाता है कि तुम्हारा नाम लिस्ट में कब ग्राएगा । तब भी लोग जल्दी में पैसा नहीं दे पाते और बैठ जाते हैं मजबूरी से । एक तरफ गवर्नमेंट टैक्स बढ़ाती है दूसरी तरफ पैसा ज्यादा देना पड़ता है । दोनों तरफ से म्राम जनता मुसीबत में पड़ी हुई है, पिसी जा रही है, किस तरीके से यह गवर्नमेंट छुटकारा दिलाए इस के बारे में सोचना है।

दूसरी बात यह है कि जो ट्रेन्स हैं (Time bell rings) सिफ्ते 2 भ्रौर। जितनी पुरानी ट्रेन्स हैं **उतना** ही उनके ग्रंदर कोई भी इंतजाम नहीं है, उन के जितने पुराने डिब्बे हैं, बोगीज हैं, वह ऐसी हैं कि वहां कोई ग्रच्छी तरह बैठ भी नहीं सकता । तो उनको बदलना पड़ेगा । उनकी जगह नए डिब्बे लगाने की जरूरत है। इसके लिए कोई प्राविजन सरकार ने महीं किया है, न तवज्जह दी है। लैट्रिन्स में इतनी गंदगी है सेनिटरी कंडीशन इतनी खराब है कि कोई बैठ नहीं सकता है। मैं एक बार ट्रेवल कर रहा था तो एक लेडी ग्रागई, वह कह रही थी मुझे चक्कर ग्रा रहा हैं, मैं गिर जाऊंगी क्योंकि वहां इतनी वदबू है, इतनी गंदगी है कि मैं थोड़ी देर ठहुर भी नहीं सकती हूं। द्राज

[श्री सत्यनारायण रेड्डी]

Budget (Railways)

ट्रेनों के ग्रंदर यही हालत है। इस बजट में तो कहा गया है कि बहुत अच्छे इंतजाम किए गए हैं। क्या इन्तजाम किए गए? न पानी का इन्तजाम है, न सेनिटेशन का इन्तजाम है, न डिब्बों की सफाई का इंतजाम है। पूराने ग्रीर गंदे डिबबों को बदलने की जरूरत है।

दूसरी बात बहुत ही ग्रहम बात है जो मुझे कहनी है । मैंने इससे पहले बजट सेशन में भी कहा था, लोंग डिस्टैन्स ट्रेन्स के बारे में वह यह कि बहुत जगह जब एक दिन, दो दिन, तीन दिन का सफर करना पड़ता है तो कई लोग बीमार पड़ जाते हैं, उन को कई किस्म के एलमेंट हो जाते हैं लेकिन उन को देखने के लिए कोई इन्तजाम नहीं है। मैं फिर एक बार रेलवे मंत्री से कहंगा कि रेलवे में रनिय ट्रेन्स के अन्दर मेडिकल फैसिलिटीज दी जाय। अगर हर ट्रेन में नहीं कर सकते तो कम से कम एक-दो स्टेशन के बाद मेडिकल फेसिलिटीज का इन्तजाम हो ताकि जो लोग ट्रेन में बीमार पड़ जाते हैं उन की तीमार-दारी के लिए सुविधा हो।

तीसरी बात यह है कि देश के एक कोने से दुसरे को ने तक जाने के लिए -- मैं ने पहले भी प्रार्थना की थी अब भी करूंगा-चन्द लोगों को कन्सेशन की जरूरत है जैसे लेखक हैं. राइटस हैं। वे देश के एक कोने से दूसरे कोने तक जायें ग्रौर देश के लोगों के बारे में जानें। लेखकों को फी कन्सेशन होना चाहिए । इसी तरह से जो अखबार के लोग हैं, जो पत्नकार हैं उन को भी यह सहुलियत होनी चाहिए । उन को देश के एक कोने से दूसरे कोने तक जाने के लिए सहित्यत हो ताकि देश के बारे में वे जाने और सारे देश के बारे में मालमात करें। इस सिलसिले में मैंने जो सुझाव दिये हैं मैं रेल मंत्री से निवेदन करूंगा कि उन पर ध्यान दें श्रीर इस बजट में उन को इनकारपोरेट करें।

SHRI K. CHATHUNNI MASTER (Kerala): Mr. Vice-Chairman, Sir, first of all, when we want to discuss the merits and demerits of the Railway Budget, there should be in the

perspective the national importance of the Railways itself. Firstly, the Indian Railways are the largest national enterprise and a great infrastructure of country for the all-round development and progress of our nation. Secondly, our Railways are the biggest employer in our country with 18 lakhs of employees, including 3 laklis of casual workers. Thirdly, the Indian Railways are the strongest steel frame-work of our national integration and a great messenger of our national unity. If we are all sincere to this national importance of the Indian Railways, we would regard the Railway Budget as the touchstone for successfully implementing the national role of the Indian Railways.

The Indian Railways have completed 126 years of their life. Now they have 61,000 route kilometres of track, 11,000 trains, about 7,000 stations, 8,263 steam engines, 1,903 diesel engines and 844 electric engines. But our country is too big for these resources which can be,regarded only as minimal.

The tradition of development of the Indian Railways has been inherited with its acute uneven development. This.latest Budget is also in the same old beaten track. This Budget has announced a Railway Plan outlay of Rs. 760 crores for 1980-81. It is loudly claimed that this amount is Rs. 110 crores more than the amount of last year for this Plan period. Nobody can forget at the same time that Rs. 204.24 crores are being brutally squeezed from the railway users by way of fare and freight charges hike. And in this allotment only a little more than Rs. 2 crores have been allotted for the development of railways in Kerala. And this meagre amount is allotted for expenditure of the previous commitment only. Whatever may be the clamouring from Kerala for new lines and further development of railway amenities, the old stepmotherly attitude is being continued in this Budget also. Kerala is one of the neglected and discrimi-

nated against States in the Indian railway map for ever. This is negligence and discrimination not only against the Kerala people but also against the gods and deities of this area. For instance, Guruvayoor is a famous Shri Krishna Temple City of Kerala. For the last three decades the Kerala people, including worshippers of Shri Krishna and Kerala Government are clamouring for a railway line from Kuttipuram to Guruvayoor. Kerala people expected from a Shri Krishna Bhakta Railway Minister, Mr. Tripathi, may cherish this goal. But to their disappointment this god also denied it. At the same time the great Kashi Viswanatha is profusely blessed by the Railway Ministry under the leadership of Panditji with an additional new railway line. The far away States from the centre of power are the first victims of this usual discrimination. A good portion of passenger train compartments have lost their lives decades ago and many of them have been running with old and outmoded steam engines in this part of Indian railway map. There are dead engines and dilapidated compartments really in many of the passenger trains of this area. Sir, these are dead trains in this neglected area, we are travelling in the cor-puses of the train. In this imbricated or cursed area of Indian railways there have never been train facilities to meet the bare minimum necessities of railway users or the freight consumers. To ignore this longstanding demand, the railway authorities have a readymade justification, for instance, when we put forward a demand for more trains, they will say there is no track convenience because that line was not converted as a double line. Then in reply to our demand for doubling the line they will retort that the line is not a busy line and priority should go somewhere else. All this tantamount to a Malayalam proverb which means "to cure madness, one should marry, but how can marriage take place until and unless madness has been cured?" This is the fate of many lines of all States far away from Delhi. For instance, Falghat-Trivendraum-Kanyakumari and Palghat-Mangalore line. When this has been the said position for long years and it exists even today, the new Budget does not bother about it at all. I therefore ask how Indian railways could progress as a great infrastructure of the whole country.

I am sorry to express my serious apprehension with this kind of negligence, stepmotherly attitude and callousness towards far-away States, i am afraid a serious turn will come, take for instance, the socalled foreigners problem created in the Assam region. If this consistent negligence and stepmotherly attitude continues towards a big part of our country, I am afraid, sooner or later the people of this farflung area will feel that they are ruled by foreigners. This biggest employer in our country, the Indian Railways, are not handling the railways any better than a profit-greedy, capitalist monopoly in our country.

Three lakh casual labourers and many more contract labourers are working in the railways without any security of job. Many of these casual workers are working as casual labourers for many years—some of them in permanent or perennial vocations like canteens in trains and stations and many work as mannual labourers on track and building construction works under contractors. In a way this system is illegal according to the statutes of our country, but this practice is being continued after this Budget also.

Our country is a country of the unemployed also. Lakhs of educated and crores of others are unemployed in our country. This is one of the biggest sins of our country which is to be eradicated. Our Railways can provide employment opportunities in a big way. If our Railways construct one k.m. of new track, it is estimated to provide employment to 1,000 persons. Additional factories for manufacturing locomotives, spare parts and coaches are long *verdue to meet our own demands. Apart

[Shri Chuthanni Master] from that, we are also exporting these and we are also undertaking Railway construction

These amply indicate the potential of our Railways to provide employment. But our past and present rules of the Indian Railways traditionally behave miserly in this regard also. This Budget not different from that stingy is also tradition. Unless and until is streamlined, our Railway policy administration cannot perform its duty as the biggest public sector employer of our country in a democratic set up. .Another question I wish to highlight is on the role of Railways as a powerful catalyst for national intega-tion and national unity. One of the tasks which helped to achieve this glorious goal was by connecting one end of our country to the other end by introducing Super Fast Trains. For instance, it was promised at the time of inauguration of the Trivandrum-Kanyakumari line that on the next Gandhi Jayanthi day another train would start from Kanyakumari Jammu Tawi. Many of the torchbearers of national integration expected be this train to named AIKYA EXPRESS RHARATA Rut this national expectation has gone futile. If this ambition is fulfilled and along with that a train from Tinsukia to Trivandrum or another direct train from Mangalore, Bhilai to Cochin and the third line from Mangalore to Bombay—which is only to be completed—and another connecting Ahmedabad to Kanyakumari by Bombay are introduced, that will fulfil the high expectations of the people of India who are yearning for national integration. But the thinking of Railway administration and the perspective of this Budget are in the reverse gear.

Instead of raising the fare and freight charges which increase inflation and consequently the cost of living, we should think of other sources to be tapped for raising further resources. Why can't impose additional surcharges on freight transported by well-to-do industries, especially monopoly houses both inside and outside the country? Huge export and import excise duties are charged by the Central Government on commodities. A portion of this excise levy be treated as additional freight charge for the Railways. If accidents can be reduced, at least Rs. 50 crores can be saved.

Another point I want to stress Is the security in the Railways. Dacoities, robberies, thefts and other such antisocial activities are being indulged in by criminals in the Indian Railways in a big way. Crimes on the Indian Railways are growing year after year resulting in considerable amount of loss for the passengers. It is amazing to note that the Railways are not even prepared to take responsibility for these losses and give sufficient compensation to the victims. It is very cruel in the part of the Railways not to pay any compensation to the kith and kin of those who die in accients or who are murdered by the dacoits. So, in the case of the loss of property by the railway due to theft or robbery or passengers dacoity, I strongly propose, the Railways should provide sufficient compensation to the people concerned for loss of property as also for loss of life. Security of the passengers and workers dangerously deteriorating day by day. This kind of anti-social activities has proved that the existing arrangement for police guards is a complete failure. I would strongly propose that there should be a police station in a compartment under a senior police officer in each Express train with sufficient number of cops. First-aid medical kit should be made available alongwith a doctor and other staff. Even after 32 years of independence, the Railway administration is following in the footsteps of the foreign colonial rulers. The Railway administration is almost in the grip of the hard-hearted hierarchy of bureaucrats. The Railway Ministry and the Parliamentary Consultative Committee attached to Ministry did not make any impressive bureaucratic set-up. The impact on this Zonal and the Divisional administration units are also under the tight

grip of the bureaucratic set-up even now. I strongly plead for the overhauling of this bureaucratic set-up and for adding democratic content to the Railway Board and also the Divisional and Zonal set-up. Let us also think of revitalising the functioning of the administrative set-up of the Railway Board and the Zonal and Divisional units by adding some people, that is, representatives of the railway tisers and the workers also. There is much talk about the question of workers' participation in management in the country. Is this a lip service only or is it for the consumption of some people or is it only a cheap method of achieving popularity? The biggest national enterprise like the Indian Railways, having the maximum employment potential, is not implementing this proposal. Therefore, it futile to talk about workers' participation in management industries. How to make the Railway administration more representative in character and more democratic in its setup should be pondered over seriously.

Sir, corruption is rampant all over the Railways and it is there right from berth reservation to wagon allotment and it is also there in making appointments in the Railways. People are compelled to grease the palms of some people in the Railways and this is the order of the day in the Railways.

Lastly, Sir, I would like to say that there should be postal facilities including facilities for telegrams in the trains. I would request the Minister to withdraw the new hikes, at least the hikes affecting the second class passengers. If this demand is not conceded, at least, Sir, the student commuters should be allowed to go without these hikes. I would also request the Railway Minister to regularise all the casual workers and the contract workers who are working in jobs of a regular and permanent nature in the Railways. The wages of the railway workers should also be brought on par with the wages

of the workers in the public sector industries. I would also like to mention that the step-motherly and negligent attitude towards the undeveloped and underdeveloped areas should go. Finally, I would say that the Railway Minister should streamline the administration of the Railway Board from top to bottom, provide a democratic set-up and should decentralise the powers.

Discussion,

Sir, with these words, I conclude.

SHRI M. R. KRISHNA (Andhra Pradesh): Sir, our Railway administration having the largest amount of manpower and also the largest number of machinery and, therefore, at the outset, I would wish the honourable Railway Minister, Shri Kamlapati Tripathi, a very healthy tenure because, Sir, last year he was not in good health.

[The Vice-Chairman (Shri A. G. Kulkarnl) in the Chairl

Last year, when the Railway Bud get was being discussed, he was not in good health. This time, Sir, not only Panditji, but his other associates also, are in perfect health. Sir, some of the Members expected the Railway Ministry to perform miracles. But it is humanly impossible for any Rail way Minister, however eminent he may be, to change the whole struc ture which has been there for the last 125 years, and therefore for what ever the Railway Minister in this short span of time has done, the coun try and the Parliament should be thankful.

Sir, one thing I want definitely to point out here. Today the men who are working behind the machines and the railways are confident that their welfare and their progress and prosperity is in safer hands. It is one, united leadership in the Railway Ministry which is attending to the needs of the people who are manning the Railway administration. It is not like the previous regime where the Minsters were speaking in different tones. One Minister who was connected with the Railways was taking one

[Shri Chuthanni Master]

Budget (Railways)

particular attitude, while the other Minister who had association with the Railways, was taking an entirely different attitude. But that situation has been changed, and in the Railway Ministry all the three Ministers give this feeling to the people who are working in the Railways that they are united in their effort to solve their problems and attend This is a great their needs. achievement, and that is the confidence which needed to be created, because whatever may be the recommendations of the various committees, whatever may be the intentions of the Parliament, these have to be implemented by human beings, whether big officers or small men working in the Railways. Unless they are confident that their welfare is looked after by an administration, by a Ministry, which is not biased, things cannot move and improve.

Sir, there are various unions in the Railways which are working at cross purposes. Now, I think, most of these Unions also will be able to understand that none of the Ministers in the Railway Administration today has any affiliation to any of the Unions and they are not taking any partisan attitude, as far as the railway employees are concerned. Therefore, it is time that the railway men, whether they are in the locos, whether they are at stations or wherever they may be working, have the feeling that all their needs are being properly attended to, without the need of their resorting to agitations which cause a loss to the nation and also inconvenience to passengers. I am sure that with the efforts of the Railway Minister these things will be put an end to and the Railway Administration will be on a very sound footing.

Sir, the Railway's operations are very costly, since it has to depend upon various fuels. Steam locomotive was one of the earliest. But steam locomotive has become very costly. Most of the countries are switching on to electrification. Electrification may be costly to start with.

but ultimately it is the cheapest which would not only give better performance but at the same time which will really reduce the cost of operation. Ever since the electrification has been started, it has not made any progress. I think, only two or three per cent of the rail operation is through electricity. Well, this U a very sad state of affairs. The Railway Administration will have to give very serious thought to it and if it has to go in for some kind of international assistance whether it is the World Bank or any other agency which can assist India to introduce the rail transport in a big way, the Government of India should not hesitate to attempt that.

Sir, as regards the Railway .planning, I said right from the beginning, that the entire structure will have to be changed. It is not humanly possible but attempts will have to be made in this direction. The Railway Administration which is really one of the old administrations definitely needs a lot of change. The structure has been commented upon by various committees, including the parliamentary committees. They commented on the functioning of the Railway Board. They also suggested decentralisation and to give powers to zonal and various other agencies. While implementing a part of it, the Railways only believed in increasing the number of people not at the lower level but at the higher level. Particularly the officer class has been increased tremendously without having any relation to the work. Suppose you ask them the work-load of every officer. The Railway Board will not hesitate to give it because the same type of work which is done by one Director is done by many other Directions. Therefore, there is a lot of duplication the Railway in Administration, and if one were to seriously go into it with a view not to retrench the people but to utilise them properly, they will be able to find a lot of surplus and a lot of overlapping. Therefore, the Railway Board has to undergo a great .change, and the same type o*

Sir, another thing which I would like to stress and probably every Member would like to stress and stress is this. So far the Railway planning has been only to give to an area which is already having enough. All the developments are concentrated in three or four centres because the location of the new lines or the starting of any developmental activities for. the improvement of the railways, etc., are based on these criteria-whether there is a need commercially, whether it can be able to give more revenues, whether there are already sorae industries existing there, whether there is power, etc. If these are the only criteria on which the railways have to be developed, then the whole country will remain in the same manner as it is today. Even if you take up the strategic areas or the backward areas which also find a place in the criteria laid down for starting new lines, etc., there also, attention has been seldom given to these areas. Sir, one hon. Member! hag pointed out about the railway lines in the strategic areas in the North-Eastern Region. As regards the backward areas, I give just a small example. We had a State railway line, that is, the Nizam State Railway in erstwhile Hyderabad State. Before the integration of all the railways, the Nizam State Railway was an independent railway. And that Railway was not a deficit railway. It was having enough funds and surplus funds. They had surveyed various routes and they earmarked even the funds for that Ever since the integration of the railways, I do not think the Railway Minister win have courage enough to tell me whether there is any one district which has been connected to any main rail line in this backward Teipn?ana region. Just now it has been stated that the Ramaeundam-Nizamabad line will be surveyed Sir, this survey for the notional

satisfaction of the Members coming from that area. The survey on this line was conducted long ago, even before the integration of the railways took place. Even after the integration, survey were conducted but the lines were not laid and they did not materialise. But that should not be the fate of any survey conducted in a backward area now. The backward areas have to be developed. The Government of India has got a responsibility to develop the backward areas. Now, Sir, the backward areas does not necessarily mean that they cannot give any revenue to the Railway administration. All that is lacking in the Railway Board and the Railway administration is that they do not properly assess and examine these lines. Today an area may be backward but if a railway line is laid, that itself will automatically develop the whole area and the revenues will start pouring in. In respect of most of the places which are being linked by railways, this is the position and they are in a position to give sufficient revenue to the railways. Therefore, for anybody to say, especially for the Railway Minister or the Railway Board to say, that thi3 is an area where the Railways will not be able to get revenues, is not correct. Now, when that is the position in respect of suburban trains, which are causing the Government of India and the Railway Board losses to the tune of Rs. 80 to Rs. 90 crores, on that score you are not going to scrap all these suburban trains, all the suburban rail links. Therefore. Sir. I say, this plea that an area is backward and it cannot give any revenue, does not hold good. (Time bell rings). Sir, what is the time that you a1-e giving to me? THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Fifteen minutes.

1980-81—General

Discussion

SHRI M. R. KRISHNA: I do not think I have taken even five minutes.

THE VICE-CHAIRMAN (SHRI A G. KULKARNI): You started at 3.30 and now it is 3.41.

SHRI M. R KRISHNA: Now, the passenger fares on the railwav« have been increased. If it is air-condition-

[Shri M. R. Krishna] ed and first class, very few people will bother. But in the case of second class fares almost everybody will bother, whether it is 5 per cent increase or anything more than that. No doubt, the freight charges on essential commodities have been exempted. But whatever freight increase has taken place in the case of railways, it is definitely going to increase the price of every other commodity, even a commodity like soap which has been exempted from any tax and now even that is going to cost more. Since the fuel costs have gone up and the freight of everything, whether by rail or road, has gone up, it is definitely going to cost more. Therefore, the common man is definitely going to be affected. I would plead with the hon. Railway Minister that at least in the case o'f second class travel he should not be harsh on second class passengers. In fact, it is only the third class travel, it is not the second class travel. It is second class because the third class has been abolished and so in order to give it a better nomenclature it has become second class. You call it second class but every poor man will have to travel only by this class and, therefore, I do not want poor people to be further affected. Therefore, it should be reduced.

Sir, another point that I would like to bring to the notice of the Railway Minister is about the reservations for Scheduled Castes and Scheduled Tribes. Railways is the one department where reservation quota is, to some extent, being honestly filled up. But in the case of promotions etc. the arrangement is not very satisfactory. Only it is not unsatisfactory, but, of late, in the zonal and regional railways, a great deal of harassment is being caused to Harijan Adivasies. I do not know what the reasons therefor are. It may be either because of jealousy or that they definitely want to spoil the chances of really merited young men from getting promotion that this harassment ig being caused. The Railway Minister and the Railway administration will have

to think very seriously about it. I have got another point to make. Sir, coordination in the Railways is lacking, and this has been pointed out by various committees. By coordination I do not mean its co-ordination with shipping and transport. Its co-ordination with the States in almost every respect is very much lacking. It is known for a fact that there are certain commodities which have to depend upon the movement of railway wagons etc. and all these commodities are known to them. But there is absolutely no proper co-ordination between the business community, the State Governments and various other manufacturers as far as the requirement of railway wagons in this respect is concerned.

I have now the last point to mention, and I would like to quote about Japan. When Olympics took place in Japan, the railway administration of Japan and their Olympics committee had so much coordination that a new railway line was laid, in order to facilitate the Olympic games, and the Railway line was going to be a national asset for all time to come. Now here we are going to have the Asian games in the next two years but I do not see any co-ordination or any type of arrangement which is being thought of by the Railway Ministry in order to see that the Asian games are properly held and transport facilities are provided properly.

•SHRI C. HARIDAS (Kerala): Sir, being a new Member to this august House I express my sincere gratitude for having given me an opportunity to take part in the discussion on the Railway Budget for 1980-81 which our Honourable Railway Minister presented here on Monday the 16th instant. I am very unhappy about this budget. This budget is a hit below the belt for the already overburdened lower and middle classes, and there is nothing new in this budget. To make a surplus budget of Rs. 42 crores the common people are being squeezed to the extent of

•English translation of the original speech in Malayalam.

Rs. 204 crores by increasing the passenger fares by 20 per cent and freight charges by 15 per cent.

Sir, the present Government came to power in January, 1980 kindling many hopes in the hearts of the people especially in regard to taxes. But, Sir, on the other hand, taxes are mounting up by leaps and bounds. Just after the mid term poll to the nine State Assemblies, the prices for Petrol. Diesel. Fertilizers etc. have been increased, coupled with the new levies in the present railway budget. It is in this context this budget has been presented. Passenger fare3 have been increased by 20 per cent and freight charges have been raised by 15 per cent. The suffering masses are still reeling under the impact and the indirect increases will render them helpless knowing fully that they have no other alternative but to suffer it. When are we going to put an end to this continuing process of increase-increase and increase

As far as this budget is concerned, the State of Kerala has been totally neglected. Kerala i3 a small State and this State earns a large amount of foreign exchange. But for that State nothing has been done for sanctioning new railway lines setting up of a coach factory or for electrification or increasing passenger amenities. Sir. in this Budget nothing has been mentioned about new lines for Kerala. Therefore, the old proposal for the Ernakulam—Alleppy line which has been mentioned in this budget should be immediately taken up. This proposal was originally mooted by the previous Government. Sir, it is heartening to note that it has been decided for double heading of KK Express which at present operates between New Delhi and Trivandrum Bangalore. Sir, Malabar is a backward area in Kerala. Therefore, I request that \ "coaches should be introduced to the Malabar area. Sir, there are numeroug level crossings in Kerala and most of these crossings are not manned. Last year near Koratti a train rammed into a tourist bus killing 20 people on the spot. Sir. manned crossing should

be installed at such vital points as early as possible. On the national highway between Calicut and Tri-chur near the Kuttipuram Railway Station there is a level crossing which is being used by thousands of vehicles everyday. So many representations have been made during the last several years for constructing an over bridge at Kuttipuram. But no action has been taken so far to construct an over bridge there. Therefore, Sir, I request that necessary arrangements should be made for the construction of over-bridges without any delay at such vital pointes.

Sir, the previous Government had promised to set up a Coach Factory in Kerala and nothing has been mentioned in this Budget about it. The Kerala Government has assured that the site for the factory will be given fr@e of cost. Electricity, water etc. also will be provided by the Kerala Government. Necessary skilled and educated manpower is also available there and these facts have been intimated to the Central Government. On 7th of this month, when the Kerala Chief Minister accompanied by an all-party delegation called on our Prime Minister to submit a Memorandum, wherein this point about the Coach Factory was highlighted. She had assured that this matter would be looked into. But, Sir, nothing has been mentioned in this budget about that Coach Factory. Therefore, Sir. mv suggestion is to set up this integral coach factory at Palghat near Olavakot, the head quarter of the present division. In this connection, I would like to quote certain points from that Memorandum which was presented to the Prime Minister.

"Setting up of a railway coach factory

The Railway Ministry have a proposal for setting up another railway coach factory and a Committee under the overall charge of the General Manager. ICF, Perambur, has be^n constituted to examine the matter and to make suitable recommendations to the Railway Ministry about the location of the factory."

[Shri M. R. Krishna] Again:

Budget (Railways)

"Against Ave railway workshops in Tamil Nadu, two in Karnataka .and two in Andhra Pradesh, Kerala has none. The gravity and the alarming magnitude of the unemployment problem, especially among the educated has also been specifically pointed out to the decision o'f the Government of India in having decided that a workshop would be located at Palghat, Olavakkot region, where the State Government had offered the required land free of cost, power at reasonable rates and also water supply arrangements."

Sir, thousands and thousands of Keralites travel everyday by train from Kerala to different parts of India like Bombay and Calcutta Delhi and vice-versa. But for them the journey is a night-mare and is not at all a safe one. Anti-social elementg are very active in all the reserved compartments and they make away with the valuables, cash, ornaments and other articles. Sir, it ig high time to put a stop to this and necessary steps should be taken immediately to curb these activities and make travel a pleasure instead of torture.

Sir, Guruvayoor has become a major pilgrimage centre in South India. Our Hon'ble Prime Minister has visited Guruvayoor temple. This is a place of great historical importance. In the absence of a Railway line connecting Kuttipuram—Guruvayoor— Trichur, pilgrims are put to the inconvenience of travelling by the bus and other available conveyances. One must see it in person to gauge the hardships faced by pilgrims. Like Tirupathi in South, Guruvayoor Temple attracts lakhs and lakhs Of pilgrims every year. To neglect such an important pilgrimage centre is really painful. Sir, the construction of Railway line connecting Kuttipuram-Guruvayoor-Trichu,. should be taken up without wasting further time. This will fulfil a long cherished dream of many a pilgrim.

Sir, in Malapuram district, Nilam-bur is famous for timber business. There is already a Railway line running between Shornoor and Nilambur. To attract and to augment the timber •business the present line from Nilmbur may be extended upto Mysore. Sir, Nilambur is a backward area and the backwardness of the area can be eradicated only by boosting up the timber business and by providing necessary railway line.

1980-81—General Discussion

Sir, coal shortage has created havoc On our economy and movement of goods by train have come to a standstill in Kerala. Sir, if my information is correct, goods worth Rs. 50 crores are lying at Cochin only for want of coal and wagons. To avoid this bottle-neck, more diesel engines should be allotted.

As far as I know old engines are being used in the Southern Railway. About 155 diesel engines and about 450 Steam engines are being used by the Southern Railway. Trains are not running in time mainly due to the time barred old engines. To cite an incident, Sir, last year, the parts o'f an engine disintegrated and fell into a nearby field from a train running between Ernakulam and K'ot-tayam. I came to know this from a Press report. Who will guarantee the safety of passengers travelling by trains hauled by such type of engines? Such incidents are numerous.

Sir, although reservation counters are available at all the important stations, tickets for long distance journeys are in the hands of black markeeters who operate hands in glove with the Railway Staff. It is reported that premium for such tickets especially during the summer vacation goes upto 50 to 100 per cent. Sir, the culprits should be apprehended, the sources sealed the loopholes plugged and proper arrangements should be made to have the reservations without going through all these ordeals one has to fact at present.

Sir, I do not want to prolong my speech but before I conclude let me request the Hon'ble Railway Minister to tal[^] stock of the situation and to have the things rectified before it gets out of land. I hope the Hon'ble Minister will also give due consideration to the points raised by me.

श्रीवाराव जी मास्तरावजी देशमख (महाराष्ट्र): उपसभाध्यक्ष महोदय इस समय रेलवे बजट पर चर्चा चल रही है। पिछले तीन साल में जनता राज था श्रीर उस समय से रेलवे बजट की जो प्रक्रिया ग्रभी तक चल रही थी उस से ग्रभी जो वजट ग्राया है वह ग्रच्छा वजट ग्राया है। इसलिये मैं रेल मंत्री श्री कमला-पति तिपाठी जी को धन्यवाद देता हुं। इस के लिये एक ही उदाहरण पर्याप्त है कि पिछले पांच महीनों में ही 300 वैगन बनाये गये हैं ग्रीर उससे ही मैं महसूस करता हं कि यह काम जो रेलवेज में हो रहा है बड़े संतोषजनक ढंग से हो रहा है।

दूसरी बात जो टैक्सेज के बारे में यहां चर्वाहो रही है उससे मुझे लगता है टैक्सेज जरूर लगे हैं लेकिन 50 किलोमीटर के ग्रंदर किराया केवल पांच प्रतिशत बढाया गया है। गरीब लोग ज्यादा सफर नहीं करते श्रीर करते भी हैं तो ज्यादा दूर तक नहीं जाते इसलिये उन पर ज्यादा बोझ इससे आता है ऐसा कहना ठीक नहीं होगा। ग्रगर रेलवेज के सारे काम पूरे करने हैं तो उस के लिये कुछ न कुछ टैक्स तो लगाना ही होगा लेकिन जो सुझाव आये हैं और हमारे सम्मानित सदस्यों ने बहुत से सुझाव दिये हैं उन को तो मंत्री जी ध्यान में रखेंगे लेकिन मैं ग्रपने महाराष्ट्र के बारे में कुछ सुझाव देना चाहता हं ग्रीर मंत्री जी का ध्यान उस इलाके की तरफ भाकषित करना चाहता हं । वहां जो मीटर गेज श्रीर नेरो गेज लाइन है उसको ब्राइ गेज में बदलने के लिये काफी सुझाव ग्राये हैं। महाराष्ट्र गवर्नमेंट ने ग्रौर वहां के एम पीज ने कई प्रयोजल्स ग्राप के पाम भेजे है लेकिन उन पर ग्रव तक कोई क्वाल नहीं किया गया है । मनमाड से ग्रौरंगाबाद की लाइन को बाह गेज की करने के प्रयोजल्स हैं। वह पिछड़ा इलाका हैदराबाद स्टेट का है जो महाराष्ट्र में ग्राया था। ग्राज 20 साल बाद भी उसमें ने रोगेज लाइन ही चलती है स्रौर जब तक बाड गेज में उसे परिवर्तित नहीं किया जायगा तब तक वहां का विकास होने में बाधा स्राती है। इसलिये मैं चाहता हं कि उसे ब्राडगेज लाइन बनाने के लिये सोचा जाये ग्रीर ऐसा होने पर उस इलाके को बड़ी राहत मिल सकेगी।

दूसरी बात, हमारे देश में सीमेंट की ग्राज भी कमी है। हम सीमेंट का ग्रायात भी करते हैं लेकिन वहां बानीचला में सीमेंट की फैक्टरी लगने वाली थी यवतमाल जिले में ग्रीर उसके लिये कुछ व्यापारियों को लाइसेंस भी दिगे गये थे और काफी समय पहले वहां रेलवे लाइन बनाने का काम भी चाल किया गयाथा। उसका जिक्र वजट में भी ग्राया है ग्रीर उसका काम चाल होने वाला है । उस के लिये लाइसेंस दिये गये थे लेकिन कुछ दिनों के बाद वह काम बंद हो गया ग्रभी कुछ धीर काम चालुहब्रा है ग्रीर मुझे लगता है कि वहां उत्पादन होने की संभावना है ग्रीर अगर वहां सीमेंट की फैक्टरीज ज्यादा लग सकती हैं तो उन्हें लगाया जाना चाहिए। उससे देश को ज्यादा सीमेंट मिल सकता था । लेकिन वहां भी इन कामों के लिए कोई पैसा नहीं रखा गया ग्रौर ग्रभी काम धीमे से चल रहा है। जो फैक्टरी लगाने वाले व्यापारी भी सो रेगे कि पहले के कितने लाइसेंस हैं ग्रभी दुगने भाव होने के बाद वह भी लगाने के लिए सोचेंगे। इसीलिए मझे लगता है कि ज दी से जल्दी वनीचला का जो रेलवे लाइन का काम है उसको जादी करने की कोशिश करनी चाहिए ।

एक सूझाव मैं यह भी देना चाहता हूं कि जब हम सफर करते है नार्थ से साउथ को तो वन-डाउन जो मेल जाता है 'वम्बई-कलकत्ता हावडा मेल रेल मंत्री जी उसमें कभी बैठे नहीं

[श्री बापुरावजी माइतरा जी देशमुक] होंगे लेवन उसके इनंहालत खरावह कि डिथ्बों मे अधिरा रहता है। बाथ रूम में नल टुटे रहते हैं। शीमों टुटे रहते हैं। हमने इसके लिए सझाव दिये थे मैने दिंग करेटी में रेलवे बोर्ड की लेबिन उसके ऊपर ग्राज तक कोई कर्यवाही नहीं हुई। मुझ को है कि च है वह वन डाउन मेल हो चाहे दूस? मेल हों, उनके डिन्बों को देखना चाहिए : जच दूसरी गाड़ियां चलती हैं तो बाथ रूम में जा सकते हैं लेकिन इसमें चलने में बड़ी दिक्कत होती है, पंसें जर को तकलीफ होती है। इसीलिए बनडाउन वे बारे में हावडा बम्बई ऐक्सप्रैस के बारे में भी ग्रापको सोचना चाहिए। वहां के डिब्बों और सभी चीजों के बारे में सोचना चाहिए और पैसें घरों को कोई तक्लीफ ह हो इसका ध्यान रखना चाहिए।

श्रीमन, स्वराज्य मिलने के 30-32 साल बाद भी हमा यहां कंपनी की शाहियां अभी भी इलती रहती हैं। बार बार हमको इसके लिए कहना पड़ता है। हमको लगता है कि रेलवे में बहुत सुधार कर रहे हैं, नई-नई रेल्वें लाइनें बना रहे हैं, नई नई गाड़ियां भी चलारहे हैं लेकिन जो गाड़ियां फुलगांव से आरबी जाती है वह पूरानी गाडी हैं. नैरो गेज लाइन है जो ग्राज के जमाने में भी चल रही है। जहां हम सारेसुझाव देते हैं जहां यह भी सुझाव देते हैं कि कभी भी यदि पुरानी कंपनियों का कांट्रेक्ट हो तो उसको बन्द करना चाहिए। मुझको लगता है कि जब एक गाडी वहां चल रही है, ऐसी देश में कोई और गाड़ी चलती हो तो उसको भी जरा देख लेन चाहिए और उसके बारे में अगर कंपनी की गाड़ियां हैं तो देखना चाहिए कि वह कितनी धीमी चलती हैं, कहां-कहां रकती हैं स्रौर लोगों के पास से कितना पैसा लेती हैं। 20-20 मील चलने के लिए दो-दो घंटे ये गाड़ियां लेती हैं। ऐसी गाड़ियां बन्द होनी चाहिए । ग्रगर उनका कांट्रेक्ट भी हो तो वह रह कर दिना चाहिए।

ग्राखिर जनता की सुविधा के लिए ही तो सब गाड़ियां चलती हैं। हिम सुपर-फास्ट

ट्रेन निकालते हैं। ये निकालने के बाद भी श्राज की परिस्थितियों में अगर ऐसी गाडियां देश में रखें तो देश के डेवलपमेंट में इससे सुधार नहीं होता वहांकी जनता इनसे परेशान होती है। वहां का कांट्रेक्ट होती एस को आप रह वर दें तो उसके ऊपर गुड़स ट्रेन चल रुकती हैं श्रीर वहां के लोगों के माल के लिए योतायत के लिए भी सुविधा हो जाएगी ग्रीर सारी परिस्थित बदल सकती है। ऐसी परिस्थिति में आपको वहां की गाड़ियों के बारे में देखना चाहिए। फलग व और आरबी का हम लोगों ने हमेशा रिप्रजेन्टेशः विया तो भी अभी तक गवनंमेंट ने उस पर कुछ नहीं विया। सुनने में ऐसर आया है कि कांट्रेक्ट खत्म होने के बाद भी वह गाड़ी चल रही है। मेरे दो तीन सजेशंस हैं--हावड़ा एवसप्रेम श्रीर नैरोगेज श्राधि के बारे में हैं। पंढरपुर जो जगह है यहाँ पुर बिठेवा मन्दिर है। वहाँ लोग यातः करने के लिये जाते हैं । यहां रेलवे की छोटी लाइन है, नैरोगेज है । मध्दर हं के के कारण यहाँ पर 5-5 लाख लोग एमा होते हैं। ऐसे बबत में साल में इम से कम 20 लाख लोग दर्हा जाते होंगे । वहाँ नैरोगेज गार्ड में जाते दवत खड़े होकरलोगों को एक से एक लग वर जाना पड़ता है। बहुत बुरी हारूत यहाँ होती है। मेरा यह कहना है कि नैरोगेज के बारे में जो इस तरह की बार्ते चलती हैं वे दुरुस्त होनी चाहिये ग्रौर दह ब्रडगेक बनानी चाहिये। यह मेरा र जेमन है। यह सजेशन देकर में ग्रपना भाषण समाप्त करता हं।

SHRI U. R. KRISHNAN (Tamil Nadu): Mr. Vice-Chairman. Sir, **the** Railway Budget presented by the Railway Minister has belied the hopes of the common people that the present Government would work for the poorer sections of the country. In the Budget, the fare and the freight increase is to the tune of Rs. 20124 crores. There will be no doubt that the fare and freight" increase wiU inevitably lead to the inflationary impact on the economy. The increase in fares and freight will hit the small-scale industries adversely and hike up their production costs. Sir, there was a hue and cry that industries in our country are facing a critical situation because of the nonavailability of raw materials, power, etc. and the reason attributed for this was the non-availability 0f wagons from the Railway Ministry. Raw materials like coal, steel and cement should have been exempted from the freight hike. We are fully aware that the foreign exchange reserves have also declined. The export goods should have also been exempted from the freight hike. The essential commodities which were exempted from the freight hike are mostly drawn by the Government. Improvement in the traffic is the best means to build up revenue rather than hikes in fares and freights. The proposed increases would enhance the production costs of many essential commodities which would indirectly affect the consumers.

Sir, experts point to the close correlation between financial health and freight carried. Except in 1976-77 and 1977-78, the revenueearning originating freight has failed to rise above the 200 million tonne mark.

There is always the report that the coal shortage in various industries is mainly due to the non-availability of wagons at pitheads. Hence, I request the Minister to see that enough wagons are supplied for taking coal to various parts of the country from the coalfields. Foodgrains, coal, petroleum, cement and steel, all these commodities are queuing up and competing for movement by the railways. They are equally important and the Railways must gear themselves to carry these on time and in adequate quantities.

Nigeria, Iraq, Ghana, Philippines, Iran, Zaire and Mozambique are using Indian railway experts in their countries. Sir, it should be appreciated and our experts should go all over the world.

The Research Design and Standards Organisation of the Indian Railways is doing excellent work. The annual budget of the RDSO should be increased.

There was a proposal to set up another coach factory. I request the hon. Minister to have a coach factory in Coimbatore district since the district has got all the facilities and advantages for it.

Sir, in an appraisal of the progress* of more than a dozen on-going railway development projects in the Southern States, gauge conversion has been given priority. Nearly 90 per cent of the cargo is moved on the broad gauge which constitutes hardly 50 per cent of the entire route kilometre of the South. Inordinate delay in movement of raw materials and finished products and heavy transport cost hav^ hampered the industrial development in the South. I request the Minister to take immediate steps to see that the entire railway route in the southern States is converted into broad gauge, if not in Tamil Nadu itself. I understand that a cost and feasibility survey is being undertaken for introducing electric trains up to Bangalore and Erode. But it is surprising that Coimbatore, the industrial hub of the State, has not been included. Every effort must be made to speed up the work on the construction of the new terminal at Madras Central for which land has been acquired. This will go a long way in easing the traffic* congestion at this strategic rail road.

Some reordering of priorities may be necessary in the Sixth Plan for railways in view of the overall financial constrains and the escalating fuel cost. Priority has to be given for renewal of tracks. The problem of track renewal is a formidable one. About 5000 kilometres of railway track needs primary renewal and this will cost Rs. 560 crores. If this is not done there may be multiple dislocations and accidents. Besides about Rs. 100 crores need to be set aside every year for routine track renewal. It will be

[Shri U. R. Krishnan]

231

necessary to tie up the railway expansion programme with growth in passenger and freight traffic. Freight traffic is expected to be of the order of 300 million tonnes in 1982-83. Non-suburban traffic is expected to increase at. the rate of 3 per cent per annum and suburban traffic at the rate of 7 per cent per annum in the Sixth Plan.

Sir, there should be a clear understanding between the railway traffic and the road traffic. A committee should be set up to coordinate rail and road traffic comprising all the State Governments and private road operators.

The Mass Rapid Tansit System should be introduced immediately in Madras. There was a demand for a long time for MRTS in Madra3. Madras is one of the biggest metropolitan towns in India. It is regrettable to note that nothing is mentioned about MRTS in Madras. I understand that initially there was a committee set up to make a survey and the committee has even submitted a report. And the previous Government even volunteered to donate land value of Rs. 63 lakhs for construction of MRTS and the cost of construction is only Rs. 23 crores. I would request the Minister t0 see that MRTS i3 immediately introduced in Madras to ease the congestion of the traffic. I would request the Minister to give a categorical assurance in the House that the system would be introduced without delay.

Sir, Coimbatore is an industrial centre. Coimbatore should be made a divisional headquarters. In the North Coimbatore for railway level crossings an overbridge should be constructed immediately. At times one has to wait for more than half an hour to one hour for trains to pass. In these days of scarcity of petroleum products a large amount of petrol and diesel can be saved if overbridges or underbridges are constructed wherever possible at railway levei crossings.

The fate of reservations made by passengrs other than the stations at which they make the reservations, is not communicated to those passengers. This point should be given more consideration.

As far as Tamil Nadu is concerned, the Railway Budget presents a gloomy outlook. Many long-awaited transportation projects and expansion schemes continue to elude the State. City commuters harassed by travelling in jam-packed buses were hopeful of a green signal of the Macs Rapid Transit System. Trade circles and those interested in the development of the southern districts cr£ Tamil Nadu look forward to the sanctioning of the Karur-Dindigul-Madurai-Tuticorin-Tirunelveli new broad-gauge line. Thaliyuthu -TuUcorin broad gauge line should be sanctioned. Provision of new lines will help movement of coal for cement production.

In general the present situation has naturally created apprehensions in the minds of the public about the future. As the economy grows, as it must inevitably, the demand for rail transport will rise. In the Indian Railways corporate plan covering 15 years' time span up to 1988-89 the following traffic projections have been made: 1978-79-232 million tonnes of revenue earning traffic; 1983-84-284 million tonnes of revenue earning traffic; 1988-89—347 million tonnes of revenue earning traffic. We have often seen that such projections have turned out to be highly inflated. Nonetheless, there is n0 doubt that the Railways will be called upon to carry much heavier volume of traffic than they are now equipped for...

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI); Mr. Krishnan, you have to conclude now.

SHRI U. R. KRISHNAN: Only two lines more.

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI); Your one minute consists hundreds of seconds, not just sixty seconds.

SHRI U. R. KRISHNAN: The main burden of this increased traffic wilj fall on the very routes which are now under pressure. Witii these words. I conclude.

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Mr. Gopalsamy.

SHRI V. GOPALSAMY (Tamil Nadu): Mr. Vice-Chairman, . .

श्री शिव चन्द्र झा (विहार) :
उपसभाध्यक्ष महोदय, मेरा प्याइंट फि
श्राइंट है। मेरा यह कहना है कि सेकिंड
राजड में उधर के माननीय सदस्य बोल
चुकें हैं। नंदा जी बोले हैं, हरीदास जी
बोल चुके हैं। अब इतने सदस्य बोल खुक
हैं और सैकिंड राउंड शुरू हो चुका है तो
फिर हमारा नभ्दर श्राना चाहिए । मैं
जानना चाहता हूं कि हमारा नभ्दर जो है
वह क्यों नहीं श्रा रहा है ? हमारा नभ्दर
भी श्राना चाहिए ।

उपसमाध्यक्ष (श्री अरविन्द गणेश कुलकणी): आपका ख्याल गलत है। सौकिष्ट पाउंच अभी मुरू नहीं हुआ है। आप जो बोल पहें हैं घट घल का दिन जो है उसको भी मिला पहें हैं। आज जो बोले हैं हमारी पाटो के हरीदास जी वह कर्रट पाउंड पर बोले हैं।

SHRI V. GOPALSAMY: Mr. Vice-Chairman, at the outset I wish to thank you for calling me to speak on this year's Railway Budge *i*. On behalf of the DMK Party, in all fairness and sincerity, I want to make some observations on this Railway Budget tabled here for discussion.

Sir, first and foremost, I would like to congratulate the Raiway Minister for giving examption from the sn-rehurgo of freight traffic to commodities like salt, sugar, foodgrains, kerosene, edible and hydrogenated oils, chemical fertilisers, fire wood and charcoal which are related to some extent to the poor man. Exemption of foodgrains, pulses and chemical fertilisers from this surcharge will be welcomed by the agriculturists. It is a ray of hope for them that

the Railway Ministry has at last realised to some extent the miserable lot of the farmers who have been crying for relief I would request the Railway Minister to include in this items like vegetables, fruits and onions. Anyhow, I have to admit the fact that 5 to 20 per cent increase on passenger fares for different classes and 15 per cent surcharge on freight traffic, excluding the items exempted, will be a burden on the people, particularly belonging to the middle class and poor sections. Arguments are often advanced to justify increase in fares. How, otherwise, can we fill up the revenue gap? How are we to meet the railway expenditure? The argument is that the only way is to increase the fares. Is it really so? That is not correct. Then, what is the answer? The answer has been provided on pages 120 and 121 of the book INDIAN RAILWAYS supplied to us. Under the heading: "Social Costs" it is said:

"The phenomenon of carrying social burdens is not peculiar to Indian Railways along. It is indeed a built-in feature of railway systems the world over. The increase in the cost of operation, staff maintenance and decline in production and competition from other modes of transport have brought financial difficulties to many railway systems of the world. In spite of these problems, rail services had to be operated in certain sections even when the service is not economically viable in its own right. In many of the foreign countries the gaps in revenues are made up by-Governments in the form of revenue grants or subsidies. In most of the countries, the railways are now compensated for the losses they incur in consequence of their public service obligations such as operation of uneconomic services, complying with price restraint orders and carrying certain traffic at concessional rates, etc."

It goes on to say:

"Recognising the need to compensate the railway undertakings

[Shri V. Gopalsamy]

for such losses, for instance. in 1976, the West German Government subsidised their railways to the tune of DM 10.5 billion, the British £27.5 million and Dutch dollar 250 million. American (Conrail) dollars 3.3 billion. The subsidy expressed in terms of percentage of the total receipts comes to 63 per cent for Belgium, 61 for Luxembourg. 60 per cent for Italy, 50 per cent for West Germany, 30 per cent each for France, Denmark, Holland and Britain and 20 per cent for Ireland."

So, why don't you take a lesson from the foreign countries? Why should you burden the poor and the middle-class people?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): They are all developed countries and ours is a developing country.

SHRI V. GOPALSAMY: You say that ours is a developing country. Why can't you take a lesson from other developed countries? Only in i:he year 1924 the British separated the Budget, the Railway Budget, from the General Budget^ and you are following it. Now, this is a good suggestion. Your Book also has suggested that this is under consideration. But you are saying that this is a developing country and they are all developed countries.

Now, Sir, many of our national leadens, senior national leaders, emphasise the need for removing the regional imbalances. I am very sorry to state that the interests of Tamil Nadu have been neglected or they have been ignored. My friend was very correct in saying that because our long-awaited MRT System for Madras has not been given any place and there is no hope. Not even a word is mentioned in this Budget about this MRT System. Sir, when I spoke on the Railway Vote-on-Ac-count last March, I stressed the need for this. I said that this was promised even before 1970. It was promised for Madras and also for Cal-

cutta. Calcutta has now got it. 1 have no grouse against that. But I am very happy that at least our Bengali brothers have got that MRT System now. But at the same time, the people in Tamil Nadu are very much disappointed. So, I hope that at least the Minister will look into it. I would request the Minister to start the preliminary and preparatory work and also continue the tenure of the office which is scheduled to be closed down by the 30th of this month.

SHRI C. K. JAFFAR SHARIEF: The Finance Minister is there.

SHRI V. GOPALSAMY: That was why I expected that he would do something in this respect because he represents South Madras and that there would be a green signal in the Budget. But we are disappointed very much.

SHRI C. K. JAFFAR SHARIEF: Karur-Dindigul is there.

SHRI V. GOPALSAMY: I am coming to that. Sir, I am very sorry that the honourable Railway Minister, Mr. Tripathi, is not here now. He was not here last time also because last time he was hospitalised. We all wished him good health and now we are happy that he is O.K.

SHRI KALYAN ROY: Sir, all the railway lines ultimately lead to Vara-nasi.

SHRI V. GOPALSAMY: I would also like to say that the long-awaited electrification of the Arakonam-Jolarpet is still a day-dream. Regarding the conversion of MG into B.G. of the line Karur-Dindigul-Madurai-Tuticorin-Tirunelveli, thi3 is a long-awaited project and it has been demanded for several decades and every Minister who comes here, who comes to occupy the chair in the Railway Minister, gives on assurance. But nothing materialises. Now they say that it will be considered. Why can't they include it in the current works? Sir, this i3 very important. Our Railway Minister, Mr. Kamla-

pati Tripathi, is not here at present. But I hope that Mr. Jaffar Shanef will apprise him of the situation. Our honourable Railway Minister, Mr. Tripathi, is a pious man) is a religious man and he will be interested to know something about Rameshwaram. It is a sacred centre, pilgrim centre, for the Hindus and it is located in our State, where thousands of Indians come.

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Mr. Gopalsamy, can I give you an advice? You started with a very sweet note, because both of you are political allies. So, if you put it in a sweet way he will listen and he will take you to Varanasi.

SHRI V. GOPALSAMY: Of course we are allies. But I will fail in my duty if I do not put forth our case. We are very much disappointed, Sir. Thousands of Tourists are coming to Rameswaram to have a darshan of the Lord there, where Lord Rama, is said to have rested. Although I do not believe in the Ramayana, it is believed that Lord Rama is said to have rested in Rameshwaram before he started his expedition to Sri Lanka to get the release of his beloved Sita.

They are coming there Rameswaram is linked with other parts of the country through Madurai Junction—the cultural capital of Tamil Nadu, the temple city which was once called the Athens of the East. It should be connected with the broad gauge.

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): That is why I am requesting vou to ask to connect Varanasi with Rameswaram. That will be a. better proposal. Then that train will be connected. .. (Interruptions).

SHRI V. GOPALSAMY: They are speaking of connecting Kashmir with Kanyakumari for emotional integration. Rameswaram is also important as Varanasi is important. I do not find fault with Varanasi... (Inter-ruptiova

THE VICE-CHAIRMAN (SHRI A. G. KULKARNI): Do you want the railway line or do you want only to argue?

SHRI V. GOPALSAMY: I want railway line, and broad gauge line, which is very much needed for the industrial development, because there are two cement factories, one at Talaiyuthu and the other at Tuluk-kappatti, two big cement factories, and there are so many textile mills and brick factories. For all these factories, wgaon movement is very much vital. That is why I want broad gauge line in those places.

Then, Sir, I want to bring to the notice of the hon. Railway Minister some of the problems regarding Golden Rock Workshop labourers, an important railway complex functioning in Tamil Nadu. Previously, this workshop was meant to make repairs for the loco-engines. Subsequently, the operational sphere has been extended. Now, diesel engines also get repaired there. Construction of wagons is carried out. Spare parts for diesel engines are manufactured there. Diesel Coil Manufacturing, Diesel Cylinder plant work, etc. are carried out. In view of the workload there, about 2500 Khalasis should be appointed. For the past three years, the heavy burden of workload has been put on the labourers who are there already. Due to this heavy burden of work, many of the workers are subjected to serious diseases. They are always at the mercy of the hospital. I myself, when I visited the workshop, have seen a number of workers whose health has been shattered due to this. Their demand is that more 'khalasis' should be appointed. It will be interesting to note that last December the Railway Administration announced that 644 more 'khalasis' will be appointed. Applications were called for. Lakhs of applications are piled up idly in the office. Due to the callous attitude and corrupt activities of the present Addl. Chief Mechanical Engineer, even the scrutiny of applications has not been done so far The worths are highly fed up with this and Trade

[Shri V. Gopalsamy] Unions, irrespective of their political affiliations, are agitating for two reasonable demands; (1) 2500 'Khalasis' should be appointed, and (2) preference should be given to the heirs of the workers who work in the work, shop in giving appointment. I hope this problem will be looked after by our hon. Railway Minister.

Sir, wagon construction work is done most efficiently with technical capability in Golden Rock. What is the reward for such an exemplary work? Instead of increasing the target for manufacture of wagons, the already fixed quota of 1100 has been reduced to 900 units. So my request is that at least the present quota of 1100 should be fixed this year.

The demand of workers for two days' leave per week, whether they work in office or workshop, is quite just and that should be considered eympathetically by the Railway Ministry.

[THE VICE-CHAIRMAN (SHRI Dinesh Goswami): in the Chair.]

Before I conclude, I would like to make a submission about a very serious matter that is disturbing the minds of the Tamilians in the southern part of our State. The Railway Ministry, it seems, has decided to include the Kanyakumari-Nagarcoil-Tirunelveli section in Trivandrum Division instead of the Madurai Division. When I spoke in March on Vote on Account, I specifically warned that there will be pivblic agitation over this issue if you do not change the decision.

Hon. Railway Minister has been kind enough to write a letter to me about this issue, which I raised on the floor of this House. I am very much disturbed to see the contents of the letter. I do not find fault with the Minister but the officials who were responsible for this decision, who were responsible to take this decision to suit their own ends have furnished false information to the Minister. I would request the hon. Minister to visualise this problem, not from a

bureaucratic angle but from the public angle. Sir, in this letter written by the hon. Minister it is stated that the decision to include Kanyakumari-Nagercoil-Tirunelveli in the newly formed Trivandrum Division was taken to give relief to the heavily-worked Olavakkot and Madurai Divisions. In fact, it is not so. The decision to form a new Division with the headquarters at Trivandrum was taken due to political pressures from Kerala to the then Janata Government. I am not opposing the decision. Let them have a new Division with Trivandrum as the headquarters. But that attempt should not hamper our interests. After taking the decision, the Administration started hunting lor the adequate kilo-metreage of railway lines. First of aR, the Administration wanted to abolish the Olavakkot Division and to include the Kerala portion of that Division in the newly-named Trivandrum Division. But because of stiff opposition from Palghat area, this idea was dropped.

Then, Sir, the Administration planned to take the railway line between Cochin and Mangalore and include it in the Trivandrum Division. This idea was also forced to be dropped due to stiff opposition from Malabar people. Then the Administration turned its hunting eyea on the Triunelveli section, and decided to include this section with the Trivandrum Division. Does the Administration think that the people in the Tirunelveli section could be taken for a ride, could be hoodwinked? Not possible, Sir.

Sir, the second reason which js given in his letter says that if the said area is included in the Madurai Division, it could hamper the operational and administrative efficiency of the Railways and so it is not possible to include about 74 KMs of Broad-Gauge line of the said section in the purely Metre Gauge Madurai Division. Sir, this argument is also logically very weak. Sir, there are many divisions in the Indian Railways having both the Broad Gauge and the Metre Gauge railway lines. And the

present Olavakkot Division which is said to be purely a Broad Gauge Division is having 46 KMs of Metre-Gauge railway line. The Trichy Division which is said to be a Metre Gauge Division is having Broad Gauge lines from Trichy Trichy, Fort. And also, the Mysore and Madras Divisions are having bpth the Metre Gauge and Broad Gauge railway lines. If we look at the Indian Railway map, we can see the interlocked network of the Broad Gauge and the Metre Gauge lines throughout every division. Then do they say that these Divisions are not working properly and lacking operational and administrative efficiency? And I also want know whether the Madurai Division is going to remain permanently a Metre Gauge Division. Are they not going to covert the lines? Then what about the assurances given by the Minister? Just now, our hon. Minister, Mr Jaffar Sharief said that Karur-Dindigal line will be considered. Then you say that this is going to be a Gauge division, and that is why we cannot include the Broad Gauge line with the Metre Gauge Division. So, Sir, these replies given by the bureaucrats, given by the officers are not at all very good. So, why does the Railway Administration want to go against the wishes of the people of that particular area? They are very much disturbed, not only the but also the people. Now the workers have started a demonstration. They have started indefinite relay-hunger strikes in our area. And I am having a pamphlet with me. It has started on the 16th of this month. The workers are now demonstrating. You cannot underestimate the demonstration. The people of that area are with the demonstrators; they are with the workers. Then the people will come to the streets and they will demonstrate. Then the demonstration will become an agitation. Then the agitation will become e struggle. Then you will came, you will send people. So, sir, prevention is better than cure. The irooner you change the decision, the better it is. With all fairness, I would like to request the hon. Minister, Mr.

Jaffar Sharief, to have consultations with Shri Kamlapati Tripathi also, and reconsider this issue. And I hope the Tirunelveli Section will be annexed to the Madurai Division.

With these words, Sir, I conclude.

उपसभाध्यक्ष (श्री विनेश गोस्वामी) : यादव जी, ग्राप शाज बोलेंगे या सोमवार को बोलेंगे ?

श्री रामानन्द यादव (बिहार) : सोमवार को बोलेंगे। लेकिन मेरा स्थान तो सुरक्षित रहेगा?

उपसभाष्यक्ष (श्री दिनेश गोस्वामी) : सुरक्षित रहेगा। भ्रापका स्थान कीन लेगा। श्री णिव चन्द्र झा ।

श्री शिव चन्द्र झाः श्रीमन्, ग्रापको कोई नहीं मिला बोलने वाला तो ग्राप ने हम को बुला दिया । बिलकूल सिस्टम ही बिगाड़ दिया है। हरि दास जी बोल गए। एक घन्टा पहले मैंने ग्राप को पूछा था, तब ग्रापने कहा था कि तीन-चार के बाद ग्राप का नम्बर ग्रायेगा । कितने लोग बोल गये, नम्बर ही नहीं स्राया । तरीको से चलाइए । इस में गडबड करने से क्या फायदा ।

उपसभाध्यक्ष महोदय, एक बात आप हमें बता दीजिए कि हमारा कितना समय है, मैं बिलकुल घड़ी देख ार बोल्गा।

उपसमाध्यक्ष (श्री दिनेश गोस्थामी) : ग्राप की पार्टी के 36 मिनट हैं। उस में से 20 मिनट बाकी हैं, उस में श्री काकती को भी बोलना है, आप 12-13 मिनट में खतम कर दीजिए।

श्री शिवचन्द्र झा : बिलकुल घड़ी देखा कर मैं बोल रहा है।

उपसभाध्यक्ष महोदय, यह जो रेल का महक्षमा है इस से ग्राम जनता का बड़ा सम्बन्ध है, रोजाना का सम्बन्ध है।

Discussion

[श्री शिव चन्द्र झा]

243

इस महकमे में यदि नीति के सम्बन्ध में थोडी भी गलती हो जाती है, गलत कदम उठाया जाता है तो बड़े पैमान पर ग्राम जनता को नकसान होता है। यदि अच्छा ज्दम थोड़ा भी उठाया जाता है तो बड़े पैमाने पर फायदा भी होता है। इस बजट में यदि खोज कर के कुछ ग्रन्छे दावे निकाले भी जाएंगे तो एक कदम ऐसा उठाया गया है कि उन ने बजट का सारा रुप ही विगाड़ दिया है और वह यह है जि मेजिन्ड बनाम के यान्नियों का भाड़ा मेल, एक्सप्रैस या आहितरी का 10-12 परसैन्ट बढ़ा दिया गया है । इस कदम ने सारा हा ही विगाड दिया है। मेरा फहना है कि ग्रमी कुछ नहीं विगडा है, जब ब्राप जबाब दें तब सोच कर इस भाड़े को हटा देँ। सेकिस्ड क्लाम का भाड़ा नहीं बढ़ना चाहिए, चाहे मेल हो या ग्राडि-नरी। यह बिलकुल ग्राम जनता पर बोझ है। ग्राप कहेंगे कि पैसा कहाँ से क्रायेगा। ग्राप ने भाड़े बढ़ा कर जो 38 करोड़ का घाटा था उस को 42.71 करोड़ सरप्लस बनाया है। इस भाड़े को आप हटा दीजिए । ग्राप ठीअ से सोचेंगे तो दसरे रास्ते निकल ब्रार्येंगे जिससे पैसा भी ग्रा जायेगा ग्रीर ग्राम जनता को राहत भी हो जायेगी । यह बड़ा दुर्भाग्य है कि पंडित कमलापति विपाठी की जिम्मेदारी हो जाती है भाड़ा बढ़ाने की। 74-75 में शायद यही रेल मंत्री थे जब भाडा बढ़ाया गया था ग्रीर फिर ग्राज रेल मंत्री हैं। विधि का विद्यान कह सकते हैं कि इन्हों की जिम्मेदारी होती है या कि दुर्मीग्य छन्हीं का होता है कि वे भाड़ा बढाने लगते हैं। जनता सरकार के वक्त भाड़ा नहीं बढ़ा था, सिर्फ 79 की अप्रैल में सबर्वा ट्रेन्स को ले कर कुछ हुआ। था । यह कींग्रेसी सरकार की देन है--पांच साल पहले भी किया था ग्रीर ग्राज फिर ग्राम जनता पर बोझ ग्राया है।

भ्राप ने भहा कि हम ने बहत सुविवाएं दी हैं। यह बात ठीक नहीं है। एक मामुली उदाहरण मैं देता हं। आप ने कहा कि जो सूखे इलाके हैं वहाँ पानी पहुंच ने के लिए हम ने बड़े-बड़े धदम उठार हैं, वैगन से पानी ले गए हैं। जो ट्रेन में मुसः फिर होते हैं उन को ठीक पानी पिलाने की व्यवस्था ग्राप नहीं कर पाये । आप कहते हैं कि पानी पाँड हैं, लेकिन वे हैं कितने ? एक ग्राइमी जहाँ पानी पिलाता है वहाँ इतनी भीड़ होती है भि लोग उसे छोड़ कर देन पर वापस चले आते हैं। पानी पिलाने की व्यवस्था ग्राप को ग्रौर बढ़ानी होगी। बच्चे लोग दस पैसे में पानी का गिलास बेचते हैं। सुराही का पानी हम लोग भी खरीद कर ले लेते हैं । ग्राप कह सकते **हैं** कि **यह** गलत है, लेकिन प्यास लग एही है तो सुराही का पानी हम लोग पी लेते हैं। ग्राप की यह व्यवस्था ग्रन्छी नहीं है।

मैंने ग्राप की सारी बजट स्पीच को खोजा है, लेकिन लेट-र्रानग के बारे में कुछ नहीं देख रहा हं। गाडियाँ क्यों लेट जा रही हैं ? मैं समझ सनता हूं ग्रगर ग्रासाम मेल या तिनसुखिया मेल लेट हो जाती हैं क्यों कि वहाँ की परिस्थिति दूसरी है और गाड़ी लेट भी हो सन्तती है। यह मैं मान सकता हं, लेकिन समस्ती-पुर से जयनगर में तो यह परिस्थिति नहीं है, वहाँ गाड़ियाँ क्यों देर से जा रही हैं। मेरे पास आज का इन्डियन नेशन है जिस में लिखा है कि नार्थ एन० ई० ग्रार० में तमाम गाडियाँ लेट हो जाती हैं। श्रीर वही हालत दूसरी जगह भी है ग्रीर इस को ग्राप सारे देश के पैमाने पर ठीक कर सकते हैं। इस में ज्यादा खर्च नहीं होगा।

दूसरी और बड़ी बातें हैं । ग्राप एप्रीमेंट करते हैं ईराक ग्रीर जार्डन से । वहां ग्राप रेल लाइनें बिछा रहे हैं, लेकिन नेपाल से भ्राप क्यों नहीं बात करते। नेपाल हमारा

1980-81—*General*

पड़ोसी देश है। वहां रेल लाइन की जरूरत है। यदि वहां की सरकार आगे नहीं बढती तो बाप हो बागे बढ़ जायें बौर बगर बाप रक्तील से काठमांड तक रेल लाइन ले जाते हैं तो उससे नेपान का भो फायदा होगा श्रीर भारत का भी फायदा होगा। माल के आने जाने में सुविधा होगो ग्रौर व्यापार बढ़ेगा तो इतलिए इस बात पर ब्राप गीर करें। जब ग्राप ईराक भ्रीर जाईन में रेल लाइन विछाने जा रहेहैं तो यह काम ग्राप नेपाल में क्यों नहीं करते।

रेल के संगठन को ठीक करने के लिए ग्राप कदम उठा रहे हैं। ग्राप इस के लिए डिबोजन्स को स्थितिट कर रहे हैं ग्रीर नए रेतरे के डिवोजन्स बता रहे हैं। इसके लिए ब्राप का तर्क ठीक ही होगा लेकिन उसके लिए एक तर्कयहमी है कि फ्रामी जितने डिओजन्स प्राप के यहां हैं उनमें कन्सेंट्रेशन म्राक पावर हो गया है ग्रीर वहां के ग्रफसरीं में स्ताबरो ब्रागबी है, उन में इनएको-शिरोती या गयी है प्रोर उनमें इतबिल्ड डामिनेशन की भावनाद्या गरी है और सारे देश में घगर सब से सड़ा हमा डिवोजन कोई है तो वह समस्तोपुर डिवीजन है। वह डेन ग्राफ इनएकोमियें ती है, वह डेन ग्राफ करण्यत है ग्रीर वह डेन ग्राफ सनावरो है। ग्राप मने हो नए भोषान ग्रीर बंगलीर डिबोजन बनावें लेकिन उसके साथ ही ग्राप समस्तीपुर डिबोजन को भी स्थितिट करें ग्रीर मधुबनी में रुह नया डिबीज र ब रायें। वह हिन्दूस्तान ग्रीर नेपाल के बार्डर पर है ग्रीर उसमें सहरता, सीतामढ़ी ग्रीर चम्पारन जिलीं की ग्राप ले सकते हैं। इत सब को मिला कर ग्राप एक डिवीजन मजे में बना सकते हैं। इस का फायदा यह होगा कि जो कन्सेंट्रेशन ग्राफ कर⁰शन समस्तीपुर में है वह ट्टेगा ग्रौर ज्यादा फीनेगा नहीं ग्रीर कम से कम काम चुस्ती से होगा । तो मधुबनी में ग्राप एक डिबीजन बनायें भीर पंडित कमनापति जी यहां नहीं हैं लेकिन उनकी चिट्टी मेरे सामने है। वह एक भोगडिया स्टेशन है। वहां पर

Discussion लोगों को किस तरह से परेशान किया जाता है। इसका एक उदाहरण मैं देना चाहता हं। वहां एक रेलवे वेंडर है वह एक सोशल वर्कर है ग्रीर राष्ट्रीय ग्रांदोलन से लेकर भुदान म्रांदोलन तक में उसने भाग लिया है। म्राज वह वहां पर वेंडिंग का काम करता है। उससे पैसामांगा गया। उसके न देने पर बाई स्रो डब्ल्यू मधुबनी ने उसे इंकोचमेंट के लिए नोटिस दिया है। मेरे भी बांख है ब्रीर ब्राप के भी ग्रांख हैं। मैं गंडित जी को इंबाइट करता हं कि वे खुद चलें ग्रीर भोगडिया स्टेशन पर देख कर उस मामले को निपटा दें ग्रीर उस कानिर्णय कर दें। यदि उस का दोष हैतो वह इंकोचमेंट हटा देगा। ग्राप की जमीन में कोई इंकोचमेंट है तो एक सैंकिड में वह अपना सामान वहां से हटा लेगा। लेकिन ऐसी कोई बात नहीं है। उस से पैता मांगा गया, जसने नहीं दिया इस लिए यह सब हुआ है। मैं। पालियामेंट में उसके लिए एक सवान भी किया था और 16 तारीख की उसका जवाब ग्राया है: Investigation into the complaint referred to, revealed that the complaint had no substance. मैं प्राप से पूछता चाहता हं कि किस अफसर ने इसकी जांच की ग्रीर वहां मौके पर जाकर किस की गवाही ली गया। यहीं बैठ कर लिखा गया कि कोई इसमें सब्बर्टेस नहीं है भ्रीर वह कागज भ्रापको भेज दिया गया भ्रीर **भ्रा**पने वह कागज पुने भेज दिया। तो यह स्नावरी है। यह ग्राफिशियाडम है भीर भाप उसके शिकार होते हैं और अ। प के पास कोई रास्ता नहीं है, कोई नरीका नहीं है। श्राप हकी कत में हैं क्या? कुछ नहीं हैं। तो जितनी स्नोबरी ग्रीर इाएफे'शियेंसी .समस्तोपूर डिवोजन में हैं उसको तोड़ने के लिए भ्राप उसको स्पिलिट करें भ्रीर जहां तक उसधूरन मंडल कामामला है उसकी श्रापखुद जांचकरें। एक बदमाशों की पलटन समस्तीपुर में है। मैं इस वक्त उसकी तफसील में नहीं जाना चाहता, लेकिन जो बात मैं यहां उठाता हं दिल्ली से उसकी

श्री शिव चन्द्र झा

सेबोटाज किया जाता है । वहां मधुबनी साब री स्रौर पंडाल के बीच में एक हाल्ट स्टेशन बनाने की बात थी। श्री रामसुभग सिंह के इनीक्षियेटिय पर वहां एक हाल्ट बना था। मधुबनी बन्डौल की हालत के बारे में मैंने स्रापको बतायाकि वहांसेबैटाज कर रहे हैं। रेलगाड़ी वहां बहुत जरूरी है लेकिन उसको आर्प अभीतक नहीं कर रहे हैं। उस लाइन पर फ्लैंग स्टेशन बन गया है लेकिन फ्लैंग स्टेशन में डबल लाइन होनी चाहिए, पर ग्रभी तक वहांभी काम नहीं हो रहा है ।

लहना रोड उसी लाइन पर है। उसका नाम बदलकर विश्वेश्वर धाम किया जाए, यह मांग बहुत पुरानी है। रेलवे बोर्ड जिस तरह से इ्बाइट ऐलिफेंट है उसी तरह से समस्तीपुर में जितने हवाइट ऐलिफेंट हैं, सब सड़े हुये हैं, उनको ग्राप वहां से हटायें। इसी प्रकार भूरज मंडल की कहानी की आरप जांच करें।

श्रीमन्, कुछ नई रेलवे लाइने ग्राप बना रहे हैं, उसके लिए मुझे खुशी है। सकड़िया हसनपुर लाइन ग्रापने सैंदणन किया है। इसको स्नाप जल्दी पूरा करवाइए। इसी तरह से दरभंगा जयनगर की बड़ी लाइन बनाने के लिए सर्वे कर रहे हैं। पिछली दफा मैंने श्रापको इसके लिए धन्यवाद दिया ग्रीर इस बार फिर धन्यवाद देता हुं । ग्राप समस्तीपुर जयनगर के लिए एक टाइम-बाउंड प्रोग्राम बना लें ग्रीर इस साल के आरखीर तक इस को पूरा करने के लिए ब्राप कदम उठायें तो उस इलाके का बड़ा उद्घार हो जाएगा। रेल मंत्री जी अगर श्राप यह काम कर देंगे तो जैसे ललित बाबु उस इलाके में ग्रमर हैं उसी तरह से ग्राप ग्रमर हो जायेंगे।

श्रीमन्, कुछ ऐसी लाइनें हैं देश में, जिनका मैं जिक करना चाहता हूं। भुज से खावड़ा की लाइन है, उसकी क्या हालत है। गोवा में कोंकण रेलवे लाइन की बात है।

रामेक्वर की बात उठी है। कन्याकुमारी से रामेण्वरम तक रेलवे लाइन नहीं जा सवती है, यह नई लाइन है जिसके बारे में ग्रापको सोचना चाहिए।

समस्तीपूर से मध्वनी एक गाड़ी है जो 10 से 11 बजे दिन में चले । वहां दिन में कोई गाड़ी नहीं है। कई बार मैंने लिखा है कि दो गाडियां निर्मली ग्रीर जयनगर को जाती हैं। जयनगर को 11 बजे खुलवा दें तो दो क्षाई बजे निर्मली में 5 गाडियां हैं। मैं चाहता हं कि यह काम पूरा हो, यह जनता की मांग है ।

इसी तरह से मुजफ्फरपुर से दिल्ली को जयन्ती जनता ऐक्सप्रैस के बारे में कई बार लिखा है। इसका रिजर्वेशन ग्राप करें, इसके बारे में भाग है। इसका टाइमिंग ठीक नहीं है। (Time bell rings)

भोगडिया स्टेशन को रिनोवेट करें. उसको ठीक से बनवाईये । श्रीमन, एक दो वातें कहकर मैं समाप्त करता हूं। जहांतक रिजर्वेशन की बात है रेलवे रिजर्वेशन के लिए ग्रापने यहां सरकारी दफ्तर बना लिया है, हमारे आदमी आते हैं ग्रीर यहां से रिजर्वेशन करा लेते हैं लेकिन ग्रगर वह नहीं गये तो रिफंड के लिए यहां कोई व्यवस्था नहीं है सौर उनको दिल्ली या नई दिल्ली स्टेशन जाना पड़ता है। यया इसके लिए इशैक्ट्रानिक मशीन लगानी पड़ेगी ? रिजर्बेशन यहां करते हैं तो रिफंड भी यहीं से करिए। कार्यकत्तिओं को ग्रापने सुविधा दी है तो रिफंड की व्यवस्था भी यही से करिए।

श्रीमन, इसमा मेल में दिल्ली मजपफरपुर की बोगी है लेकिन उसमें कंड६टर नहीं रहता है। यह बहुत खतरनाक बात हो जाती है। इसीलिए जब उसमें फर्स्ट दलास रखते हैं तो कंडक्टर क्यों नहीं रखते। दिली मुजफ्फरपुर बोगी में कंडक्टर रहना चाहिए में ग्राम तौर से उस पर चलता हूं, श्राप हुपया

इसका प्रबन्ध करें। मैं यह भी कहना चाहता हं कि कंडल और मधुबनी के बीच हाल्ट की जहरत है। यह जनता की मांग है। दूसरी वात यह कहना चाहता हं कि मधुवनी रेलवे स्टेशन पर पानी की बहुत कमी है। मैं वहां रिटायरिंग रूम में गया था तो मुझे पानी को बहुत दिक्कत महसूस हुई थी। मैं राज-नगर का रहने वाला हं तो वहां जिस प्रकार से पानी की व्यवस्था है उसी प्रकार से यहां भो कर दो जाए नहीं तो इलैक्ट्रिसिटी से जो ट्यूबवैल चलते हैं उसके जरिए पानी पहुंचाने का काम कर दोजिए। ग्रगर ग्राप वहां एक टंकी बना देते हैं ग्रीर इयुवबैल से पानी पहुंच जाता है तो उससे सारा दिन का काम चल सकता है। मैं समझता हूं इसमें ज्यादा खर्चा भी नहीं होगा। ये सब प्वाइंट हैं जी आपके सामने रखना चाहता हं। मोटे तौर पर जो एक कदम भाड़े का उठाया है उससे सारा इख ग्रापका बिगड़ जाता है, जन-विरोधी हो जाता है ग्रीर इसको यदि ग्राप हटा लेते हैं तो हटाने के बाद सारा बजट सो-सो हो जाता है, काम चलाऊ हो जाता है। लेकिन जो प्वाइंट मैंने रखे हैं उनकी तरफ ग्रापको जरूरध्यान देना है क्योंकि जो ग्रापके ग्रफसरों की पलटन है वह ग्रापको चोपट कर देगी, गाड़ियों की डीरेल कर

उरतमाध्यक्ष (श्री दिनेश गोस्त्रामी): क्षो प्रजित कुमार शर्मा।

देगो। इतना हो कह कर मैं समाप्त करता

हं ।

अर्ो कलराज मिश्र (उत्तर प्रदेश) : मुझे नहीं बलाया।

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI); I have not called any one from the 'others' so far. I think I should do some justice to them also.

SHRI AJIT KUMAR SHARMA (Assam): Mr. Vice-Chairman, Sir, before I start, may I know what is the time for me?

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMY): You continue next day also.

1980-81—General

Discussion

SHRI AJIT KUMAR SHARMA: Mr. Viee-Chairman, Sir, when in March last the Railway Minister presented the Vote on Account, in his speech he promised that he would place before the House a more comprehensive perspective plan development of railways in India. And we all expected that the present Budget would give, and in his speech we would find, the perspective in which the present Government is moving, not only to maintain the present railway system but also to develop it in the desired line. But it is unfortunate that we do not find that perspective even today. In his present Budget the hon. Railway Minister has stated only one very clear thing that the Railway Ministry seeks to be a model employer. But I wish the Railway Ministry tried to be a model servant of the nation rather than model employer. There is a basic difference between the two attitudes. The attitude of an employer is more fuedalistic, capitalistic and it cannot think of the backward people Or the backward areas and regions. So, I hope the hon. Minister who is religious minded and respected Member of the Parliament would be trying to set the Railway Ministry in such a way that it can turn to be a very model servant of the nation.

Now, Sir, in the last March the hon. Railway Minister also referred to two particular reports, one, the National Transport Policy Committee's report and the other relating to the Tariff Inquiry Committee's report. The reports of these two Committees were not available at that time and he told us that after considering these two reports necessary steps would be taken by the Railway Ministry for the purpose of development of railways in this country. Now, Sir, I would like to refer to one part of the report of the National Transport Committee. The Committee has reminded us that the railway system in India has

[Shri A jit Kumar Sharma]

Papers laid

remained very static for a very long time. Let me tell the House in the words of the itself. The Committee says: 5 Committee P.M.

"In our view the Indian railway network has remained static since Independence and for a country of our size, with its population, vast potential and anticipated growth of traffic, its expansion is essential. New growth centres can be established and congestion removed from existing metropolitan cities and other growing cities only through a judicious expansion of the railway network. From our point of view; in the next two decades, the railway network will have to be expanded by at least 5000 kilometres involving a capital outlay of Rs. 1250 crores at constant prices".

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Mr. Sharma, you can continue tomorrow. Now the Deputy Minister of Finance will lay-some notifications on the Table of the House.

PAPERS LAID ON THE TABLE-Contd.

Notifications of the Ministry of Finance (Department of Revenue) ana related **Papers**

THE DEPUTY MINISTER IN THE

MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT); Sir, with your permission. I beg to lav OH the Table:

on the Table

- (i) A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notifications Nos. 69/80-CE to 113/80-CE dated the 19th June, 1980, together with an explanatory memorandum on the Notifications. [Placed in Library. See No. LT-926/80].
- (ii) A copy each (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notifications Nos. 110.F. No. Bud. (Cus)/80 to 122 F. No. Bud (Cus.)/80 dated the 19th June, 1980 under section 159 of the Customs Act, 1962 [Placed in Library. See No. LT-927/80].

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): The House stands adjourned till 11 A.M. tomor row.

> The House then adjourned at two minutes past five of the clock till eleven of the clock on Friday, the 20th June, 1980.